

**List of properties of PGF Ltd seized by CBI**

<b>S.No.</b>	<b>Description of the Seized Documents</b>	<b>No. of Pages</b>	<b>MR</b>
1.	Original Agreement to Sell dated 19.07.1996 sold by Geeta Nijavan in favour of Pearls Green Forest Ltd., property situated at Plot No. F28/2, Nihal Vihar, Laxmi Park, New Delhi, admeasuring 1000 sq.yds.	40	1379/14
2.	Original Agreement to Sell Deed No. 421 dated 19.05.2004 sold by Sh. Mahema Singh S/o Puran Singh, in favour of Sh. Harchand Singh S/o Gurdev Singh, property situated at Phuluwala Dod, Distt. Mansa, Tehsil Budlada, Punjab.	10	1380/14
3.	Original Sale Deed No. 8466 dated 06.09.1999 sold by Surinder Kumar in favour of PGF Limited, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1218, admeasuring 2.18 acres.	17	1381/14
4.	Original Sale Deed No. 11600 dated 19.11.1999 sold by Ram Sagar, in favour of PGF Limited, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1121.	09	1382/14
5.	Original Sale Deed No. 3339 dated 20.05.1999 sold by Surinder Kumar in favour of PGF Limited, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1199.	13	1383/14
6.	Original Sale Deed No. 712 dated 02.03.1998 sold by Vijender Singh Nagar, S/o Shri Hardhan Singh, in favour of Malkeet Singh S/o Sadhu Singh, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1565.	11	1384/14
7.	Original Sale Deed No. 1860 dated 18.03.1999 sold by Lal Chand S/o Shri Rann Singh, in favour of PGF Limited, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1123.	15	1385/14
8.	Original Sale Deed No. 1934 dated 20.03.1999 sold by Pawan Kumar S/o Hukam Singh, in favour of PGF Limited, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1136.	15	1386/14
9.	Original Nakal No. 1406 dated 12.12.1997 sold by Pawan Kumar S/o Hukam Singh, in favour of Harkeet Singh, S/o Bladev Singh, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1056.	02	1387/14
10.	Original Sale Deed No. 8465 dated 06.09.1999 sold by Ramesh S/o Shri Charta, in favour of PGF Limited, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1218.	17	1388/14
11.	Original Sale Deed No. 8565 dated 20.06.2002 sold by Bijender Singh S/o Hardhan Singh, in favour of Chander Mohan Bhall,	13	1389/14

	property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1246.		
12.	Original Sale Deed No. 12424 dated 10.06.2005 sold by Dhanni S/o Kale, in favour of Chander Bhushan Dhillon, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1163.	17	1390/14
13.	Original Sale Deed No. 11323 dated 27.05.2006 sold by Ramesh S/o Nain Singh, in favour of Chander Mohan Bhalla, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1204.	13	1391/14
14.	Original Sale Deed No. 18101 dated 26.09.2005 sold by Tez Singh S/o Mukundi, in favour of Chander Bhushan Dhillon, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1032.	16	1392/14
15.	Original Sale Deed No. 18103 dated 26.09.2005 sold by Pawan, Amit & Sumit, in favour of Chander Bhushan Dhillon, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1024.	20	1393/14
16.	Original Sale Deed No. 18099 dated 26.09.2005 sold by Chain Pal & Subhash S/o Ratan Singh, in favour of Chander Bhushan Dhillon, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1023.	16	1394/14
17.	Original Sale Deed No. 27230 dated 25.11.2003 sold by Bishember Singh S/o Ramla, in favour of Subroto Bhattacharya, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1241.	23	1395/14
18.	Original Sale Deed No. 23173 dated 17.11.2004 sold by Parmal S/o Kale, in favour of Chander Bhushan Dhillon, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1141.	26	1396/14
19.	Original Sale Deed No. 11632 dated 21.05.2004 sold by Tek Chand S/o Maharaj Singh, in favour of Beant Singh, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1236.	17	1397/14
20.	Original Sale Deed No. 11386 dated 17.05.2004 sold by Raje S/o Ramrikh, in favour of Chander Bhushan Dhillon, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1235.	21	1398/14
21.	Original Sale Deed No. 11385 dated 17.05.2004 sold by Dharamveer S/o Ramrakh, in favour of Chander Bhushan Dhillon, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1234.	20	1399/14
22.	Original Sale Deed No. 267 dated 06.01.2004 sold by Mahinder Singh S/o Karan Singh, in favour of Subroto Bhattacharya, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1183.	17	1400/14

23.	Original Sale Deed No. 28597 dated 16.12.2003 sold by Horam Singh, Shishram & Chandershekhar S/o Shanker, Vikram & Ravinder, respectively s/o Shri Sardar Singh, in favour of Subroto Bhattacharya, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1177.	22	1401/14
24.	Original Sale Deed No. 2359 dated 07.02.2004 sold by Rajender S/o Kanhaiya, in favour of Chander Bhushan Dhillon, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1033.	10	1402/14
25.	Original Sale Deed No. 9690 dated 15.07.2002 sold by Heere S/o Rich Pal, in favour of Chander Mohan Bhalla, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1246.	22	1403/14
26.	Original Sale Deed No. 7085 dated 13.05.2002 sold by Asha Ram S/o Nain Singh, in favour of C.L. Sharma, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1189.	15	1404/14
27.	Original Sale Deed No. 6888 dated 06.05.2002 sold by Asha Ram S/o Nain Singh, in favour of C.L. Sharma, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1189.	15	1405/14
28.	Original Sale Deed No. 7956 dated 04.06.2001 sold by Gyanwati W/o Jaswant Singh, in favour of Mangatram Sharma, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1558.	14	1406/14
29.	Original Nakal No. 70 (Sale Deed No. 3017 dated 29.11.1997) sold by Pawan Kumar S/o Hukam Singh, on behalf of M/s Durga Land & Finance Company, in favour of Mangat Ram Sharma, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 888.	03	1407/14
30.	Original Nakal No. 40 (Sale Deed No. 603 dated 11.11.1997) sold by Pawan Kumar S/o Hukam Singh, on behalf of M/s Durga Land & Finance Company, in favour of C.L.Sharma, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 889.	03	1408/14
31.	Original Nakal No. 39 (Sale Deed No. 604 dated 11.11.1997) sold by Pawan Kumar S/o Hukam Singh, on behalf of M/s Durga Land & Finance Company, in favour of C.L. Sharma, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 889.	03	1409/14
32.	Original Nakal No. 41 (Sale Deed No. 602 dated 11.11.1997) sold by Pawan Kumar S/o Hukam Singh, on behalf of M/s Durga Land & Finance Company, in favour of C.L. Sharma, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 889.	03	1410/14
33.	Original Sale Deed No. 11240 dt. 04.08.2001 sold by Mr. Rajender	12	1411/14

	Singh S/o Jaswant Singh in favour of Mr. Gurcharan Singh property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad.		
34.	Photocopy of Sale Deed No. 7784 dt. 31.05.2001 sold by Mr. Kailash S/o Chahat Singh in favour of Mr. Mangat Ram Sharma S/o Shri Kundal Lal Sharma property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad.	58	1412/14
35.	Original Sale Deed No. 2342 dt. 07.02.2004 sold by Mr. Chander Pal & others S/o Ram Lal in favour of Mr. Chander Bhushan Dhillon S/o Kasturi Lal Dhillon Khasra no. 1034 property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad.	21	1413/14
36.	Original Sale Deed No. 26498 dt. 13.11.2003 sold by Smt. Prahlado W/o Lt. Sh. Nayan Singh in favour of Mr. Subrata Bhattacharya S/o B. Bhattacharya Khara No. 1204 property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad.	10	1414/14
37.	Original Sale Deed No. 26497 dt. 13.11.2003 sold by Sh. Dhan Pal S/o Sh. Kale in favour of Mr. Subrata Bhattacharya S/o B. Bhattacharya Khara No. 1163 property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad.	22	1415/14
38.	Original Sale Deed No. 24909 dt. 16.10.2003 sold by Mr. Hardesh Kumar & others in favour of Mr. Subrato Bhattacharya S/o B. Bhattacharya property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad, Khasra No. 1138.	8	1416/14
39.	Original Sale Deed No. 24905 dt. 16.10.2003 sold by Mr. Jagdish S/o Sh. Rumalu in favour of Mr. Subrato Bhattacharya S/o B. Bhattacharya property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad, Khasra No. 1170.	10	1417/14
40.	Original Sale Deed No. 24904 dt. 16.10.2003 sold by Mr. Birmi S/o Sh. Kale in favour of Mr. Subrato Bhattacharya S/o B. Bhattacharya property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad.	23	1418/14
41.	Original Sale Deed No. 19326 dt. 14.07.2003 sold by Sh. Trilok Chand S/o Sh. Dhani Ram in favour of Sh. Chander Mohan Bhalla S/o Pishori Lal property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad.	25	1419/14
42.	Original Sale Deed No. 18922 dt. 03.07.2003 sold by Sh. Raghuvir S/o Sh. Shiv Sahai in favour of Sh. Chander Mohan Bhalla S/o Pishori Lal property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad Khasra No. 1244.	15	1420/14
43.	Original Sale Deed No. 18921 dt. 03.07.2003 sold by Sh. Ramkla S/o Sh. Rumalu in favour of Sh. Chander Mohan Bhalla S/o Pishori Lal property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad Khasra No. 1262.	7	1421/14
44.	Original Sale Deed No. 18915 dt. 03.07.2003 sold by Sh. Horam S/o Sh. Jagan in favour of Sh. Chander Mohan Bhalla S/o Pishori Lal property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad Khasra No. 1046.	9	1422/14

45.	Original Sale Deed No. 12533 dt. 09.05.2003 sold by Sh. Badan S/o Sh. Hargyan Singh in favour of Sh. Chander Mohan Bhalla S/o Pishori Lal property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad Khasra No. 1263.	14	1423/14
46.	Original Sale Deed No. 7357 dt. 24.05.2001 sold by Sh. Jai Prakash & others S/o Sh. Lakpat Singh in favour of Sh. Gurcharan Singh S/o Pitam Singh property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad Khasra No. 1204.	15	1424/14
47.	Original Sale Deed No. 11239 dt. 04.08.2001 sold by Sh. Rajpal & others S/o Lt. Sh. Jaswant Singh in favour of Sh. Gurcharan Singh S/o Pitam Singh property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad Khasra No. 1061 &1558.	17	1425/14
48.	Photocopy of Sale Deed dt. 19.12.2000 sold by Sh. Dinesh S/o Sh. Dhaniram in favour of Sh. Gurcharan Singh S/o Pitam Singh property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad Khasra No. 1216 &1217.	10	1426/14
49.	Certified copy of Sale Deed No. 15796 dt. 19.12..2001 sold by Sh. Harswaroop S/o Lt. Sh. Shiv Sahai in favour of Sh. C.L. Sharma S/o M.R. Sharma property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad Khasra No. 1243.	12	1427/14
50.	Original Sale Deed No. 9977 dt. 10.08.2000 sold by Sh. Satish Kumar S/o Sh. Roop Chand in favour of Sh. Mangat Ram Sharma S/o Kundan Lal Sharma property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad Khasra No. 1536.	26	1428/14
51.	Original Sale Deed No. 9976 dt. 10.08.2000 sold by Sh. Satish Kumar S/o Sh. Roop Chand in favour of Sh. C.L. Sharma S/o M.R. Sharma property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad Khasra No. 1232.	26	1429/14
52.	Original Sale Deed No. 9896 dt. 09.08.2000 sold by Sh. Satish Kumar S/o Sh. Roop Chand in favour of Sh. Mangat Ram Sharma S/o Kundan Lal Sharma property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad Khasra No. 1168.	28	1430/14
53.	Original Sale Deed No. 9895 dt. 09.08.2000 sold by Sh. Satish Kumar S/o Sh. Roop Chand on behalf of Mr. Ajit Pal & Dharam Pal in favour of Sh. Mangat Ram Sharma S/o Kundan Lal Sharma property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad Khasra No. 1536.	34	1431/14
54.	Original Sale Deed No. 8469 dt. 06.09.1999 sold by Sh. Adesh Kumar S/o Sh. Mem Chand Sharma on behalf of Sh. Lakhmi & Sant Ram & Smt. Birvati in favour of M/s PGF LTD. property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad Khasra No. 1217 & 1195.	8	1432/14
55.	Original Sale Deed No. 10047 dt. 15.10.1999 sold by Sh. Vir Singh S/o Sh. Bhulle/Mamraj in favour of M/s PGF LTD. property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad Khasra No. 1247 & 1562.	9	1433/14

56.	Original Nakal No. 825 dt. 23.10.1997 sold by Sh. Pawan Kumar S/o Sh. Hukam Singh on behalf of M/s Durga Land & Finance Co. in favour of Sh. Avtar Singh Mavi S/o Sh. Baswa Singh property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad.	3	1434/14
57.	Original Nakal No. 831 dt. 14.11.1997 sold by Sh. Pawan Kumar S/o Sh. Hukam Singh on behalf of M/s Durga Land & Finance Co. in favour of Sh. Avtar Singh Mavi S/o Sh. Baswa Singh property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad.	3	1435/14
58.	Original Nakal No. 827 dt. 01.01.1998 sold by Sh. Pawan Kumar S/o Sh. Hukam Singh on behalf of M/s Durga Land & Finance Co. in favour of Sh. Avtar Singh Mavi S/o Sh. Baswa Singh property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad.	4	1436/14
59.	Original Nakal No. 37 dt. 12.12.1997 sold by Sh. Pawan Kumar S/o Sh. Hukam Singh on behalf of M/s Durga Land & Finance Co. in favour of Sh. Harkit Singh S/o Sh. Baldev Singh property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad. Khasra no. 1170.	4	1437/14
60.	Original Nakal No. 38 dt. 12.12.1997 sold by Sh. Pawan Kumar S/o Sh. Hukam Singh on behalf of M/s Durga Land & Finance Co. in favour of Sh. Harkit Singh S/o Sh. Baldev Singh property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad. Khasra no. 1170.	2	1438/14
61.	Original Nakal No. 71 dt. 29.11.1997 sold by Sh. Pawan Kumar S/o Sh. Hukam Singh on behalf of M/s Durga Land & Finance Co. in favour of Sh. Mangat Ram Sharma S/o Sh. Kundan Lal Sharma property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad. Khasra no. 888.	4	1439/14
62.	Original Nakal No. 72 dt. 29.11.1997 sold by Sh. Pawan Kumar S/o Sh. Hukam Singh on behalf of M/s Durga Land & Finance Co. in favour of Sh. Mangat Ram Sharma S/o Sh. Kundan Lal Sharma property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad. Khasra no. 888.	3	1440/14
63.	Original Nakal No. 74/Sale Deed No. 3015 dt. 29.11.1997 sold by Sh. Pawan Kumar S/o Sh. Hukam Singh on behalf of M/s Durga Land & Finance Co. in favour of Sh. Mangat Ram Sharma S/o Sh. Kundan Lal Sharma property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad. Khasra no. 888.	4	1441/14
64.	Original Nakal No. 50/Sale Deed No. 101/97 dt. 11.11.1997 sold by Sh. Pawan Kumar S/o Sh. Hukam Singh on behalf of M/s Durga Land & Finance Co. in favour of Sh. C.L. Sharma S/o Sh. M.R. Sharma property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad. Khasra no. 1169.	5	1442/14
65.	Original Nakal No. 49 dt. 11.11.1997 sold by Sh. Pawan Kumar S/o Sh. Hukam Singh on behalf of M/s Durga Land & Finance Co. in favour of Sh. C.L. Sharma S/o Sh. M.R. Sharma property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad. Khasra no.	4	1443/14

	1169.		
66.	Original Sale Deed No. 810 dt. 03.03.1998 sold by Sh. Vijender Singh Nagar S/o Sh. Hardan Singh in favour of Sh. Malkit Singh S/o Sh. Sadhu Singh property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad. Khasra no. 1565.	10	1444/14
67.	Original Sale Deed No. 1632 dt. 22.04.1998 sold by Sh. Pawan Kumar S/o Sh. Hukam Singh on behalf of M/s Durga Land & Finance Co. in favour of Sh. Harkit Singh S/o Sh. Baldev Singh property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad. Khasra no. 1240.	6	1445/14
68.	Original Sale Deed No. 1633 dt. 22.04.1998 sold by Sh. Narender Singh S/o Sh. Jagan Singh on behalf of Sh. Ravinder Kumar Nanda S/o D.R. Nanda in favour of Sh. Harkit Singh S/o Sh. Baldev Singh property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad. Khasra no. 1193.	8	1446/14
69.	Original Sale Deed No. 406 dt. 29.01.1998 sold by Sh. Vijender Singh Nagar S/o Sh. Hardan Singh in favour of Sh. Malkit Singh S/o Sh. Sadhu Singh property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad. Khasra no. 1565.	8	1447/14
70.	Original Sale Deed No. 347 dt. 27.01.1998 sold by Sh. Pawan Kumar S/o Sh. Hukam Singh on behalf of M/s Durga Land & Finance Co. in favour of Sh. C.L. Sharma S/o Sh. M.R. Sharma property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad. Khasra no. 1529.	6	1448/14
71.	Original Sale Deed No. 1358 dt. 03.04.1998 sold by Sh. Pawan Kumar S/o Sh. Hukam Singh on behalf of M/s Durga Land & Finance Co. in favour of Sh. C.L. Sharma S/o Sh. M.R. Sharma property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad. Khasra no. 901.	8	1449/14
72.	Original Sale Deed No. 585 dt. 12.02.1998 sold by Sh. Vijender Singh Nagar S/o Sh. Hardan Singh in favour of Sh. Malkit Singh S/o Sh. Sadhu Singh property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad. Khasra no. 1565.	8	1450/14
73.	Original Sale Deed No. 407 dt. 29.01.1998 sold by Sh. Vijender Singh Nagar S/o Sh. Hardan Singh in favour of Sh. Malkit Singh S/o Sh. Sadhu Singh property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad. Khasra no. 1565.	11	1451/14
74.	Original Sale Deed No. 692 dt. 02.03.1998 sold by Sh. Narender Singh S/o Sh. Jagan Singh on behalf of Sh. Ravinder Kumar Nanda S/o Sh. D.R.Nanda in favour of Sh. Avtar Singh Mavi S/o Sh. Baswa Singh property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad. Khasra no.1125 .	9	1452/14
75.	Original Sale Deed No. 1359 dt. 03.04.1998 sold by Sh. Narender Singh S/o Sh. Jagan Singh on behalf of Sh. Ravinder Kumar Nanada S/o Sh. D.R.Nanda in favour of Sh. Avtar Singh Mavi S/o Sh. Baswa Singh property situated at Village: Loni, Pargana Loni,	7	1453/14

	Tehsil & Distt. Ghaziabad. Khasra no.1142.		
76.	Original Sale Deed No. 345 dt. 27.01.1998 sold by Sh. Narender Singh S/o Sh. Jagan Singh on behalf of M/s Durga Builders Pvt. Ltd. in favour of Sh. Avtar Singh Mavi S/o Sh. Baswa Singh property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad. Khasra no.1197.	8	1454/14
77.	Original Sale Deed No. 343 dt. 27.01.1998 sold by Sh. Narender Singh S/o Sh. Jagan Singh on behalf of M/s Durga Builders Pvt. Ltd. in favour of Sh. Avtar Singh Mavi S/o Sh. Baswa Singh property situated at Village: Loni, Pargana Loni, Tehsil & Distt. Ghaziabad. Khasra no.1196 & 1562.	9	1455/14
78.	Original Sale Deed No. 510 dt. 11.12.1995 sold by Sh. Vishnu Dass Sinai Kunde & others S/o Lt. Sh. Pand Hari Sinai Kunde in favour of M/S PEARLS GREEN FOREST LTD. property situated at Village: Tiloi, Taluka Quepem, Goa,	49	1456/14
79.	Original Sale Deed No. 511 dt. 11.12.1995 sold by Sh. Vishnu Dass Sinai Kunde & others S/o Lt. Sh. Pand Hari Sinai Kunde in favour of M/S PEARLS GREEN FOREST LTD. property situated at Village: Tiloi, Taluka Quepem, Goa,	43	1457/14
80.	Original Sale Deed No. 499 dt. 04.12.1995 sold by Sh. Vishnu Dass Sinai Kunde & others S/o Lt. Sh. Pand Hari Sinai Kunde in favour of M/S PEARLS GREEN FOREST LTD. property situated at Village: Tiloi, Taluka Quepem, Goa,	28	1458/14
81.	Original Sale Deed No. 1248/03 dt. 07.10.2003 sold by M/s Ansal Properties & Industries Ltd. in favour of M/S PGF LTD. property situated at A-8, Aravali Retreat in Village: Raisina, Distt. Gurgaon, Haryana, Khewat No. 28/15, Khata No. 75/53, Khewat No. 29/16, Khata No. 76/54.	14	1459/14
82.	Original Sale Deed No. 34 dt. 20.03.1995 sold by Sh. Prabhakar Upendra Shenvi & others S/o Lt. Sh. Upendra Shenvi in favour of M/S PEARLS GREEN FOREST LTD. property situated at Village: Pedem, Loliem, Taluka and sub distt. Canacona, South Goa, Goa.	46	1460/14
83.	Original Sale Deed No. 5196 dated 16.02.1996 sold by Batala Improvement Trust, Batala, Punjab, in favour of M/s Pearls Green Forest Ltd. Property situated at Batala Commercial Property, Shastri Nagar, Scheme Batala, Punjab.	11	1461/14
84.	Original Sale Deed No. 588 dated 12.02.1998 sold by Pawan Kumar S/o Hukam Singh, on behalf of Durga Land & Finance Company, in favour of C.L. Sharma, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1529.	07	1462/14
85.	Original Sale Deed No. 693 dated 02.03.1998 sold by Pawan Kumar S/o Hukam Singh, on behalf of Durga Land & Finance Company, in favour of C.L. Sharma, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1149.	08	1463/14
86.	Original Sale Deed No. 586 dated 12.02.1998 sold by Narender Singh S/o Jagan Singh, on behalf of Ravinder Kumar Nanda S/o	08	1464/14



	D.R. Nanda in favour of Harkeet Singh S/o Baldev Singh, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1240.		
87.	Original Sale Deed No. 1742 dated 28.04.1998 sold by Narender Singh S/o Jagan Singh, on behalf of Ravinder Kumar Nanda s/o D.R. Nanda, in favour of Harkeet Singh, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1193.	06	1465/14
88.	Original Sale Deed No. 5168 dated 26.11.1998 sold by Jile Singh S/o Rumal, in favour of PGF Limited, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1170.	12	1466/14
89.	Original Nakal No. 46 (Sale Deed No. 37 dated 07.11.1997) sold by Pawan Kumar S/o Hukam Singh, on behalf of M/s Durga Land & Finance Company, in favour of Harkreet Singh, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 898.	05	1467/14
90.	Original Nakal No. 45 (Sale Deed No. 38 dated 07.11.1997) sold by Pawan Kumar S/o Hukam Singh, on behalf of M/s Durga Land & Finance Company, in favour of Harkreet Singh, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 898.	02	1468/14
91.	Original Nakal No. 44 (Sale Deed No. 42 dated 07.11.1997) sold by Pawan Kumar S/o Hukam Singh, on behalf of M/s Durga Land & Finance Company, in favour of Harkreet Singh, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 898.	02	1469/14
92.	Original Nakal No. 42 (Sale Deed No. 55 dated 07.11.1997) sold by Pawan Kumar S/o Hukam Singh, on behalf of M/s Durga Land & Finance Company, in favour of Harkreet Singh, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 898.	02	1470/14
93.	Original Nakal No. 73 (Sale Deed No. 3016 dated 29.11.1997) sold by Pawan Kumar S/o Hukam Singh, on behalf of M/s Durga Land & Finance Company, in favour of Mangat Ram Sharma, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 888.	04	1471/14
94.	Original Nakal No. 36 (Sale Deed No. 35 dated 07.11.1997) sold by Pawan Kumar S/o Hukam Singh, on behalf of M/s Durga Land & Finance Company, in favour of Harkreet Singh, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 898.	02	1472/14
95.	Original Nakal No. 48 (Sale Deed No. 35 dated 07.11.1997) sold by Pawan Kumar S/o Hukam Singh, on behalf of M/s Durga Land & Finance Company, in favour of Harkreet Singh, property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh,	03	1473/14

	Khasra No. 898.		
96.	Original Sale Deed No. 11481 dated 17.11.1999 sold by Sh. Surender Kumar S/o Ram Sevak, on behalf of Sh. Dharam Pal Singh and Sh. Maharaj Singh in favour of M/s PGF LTD., property situated at Gram Panchayat Loni Pargana, Tehsil Ghaziabad, Uttar Pradesh, Khasra No. 1218.	16	1474/14
97.	Original Sale Deed No. 1539 dated 19.05.2004 sold by Sh. Makhan Singh S/o Jogender in favour of Sh. Harchand Singh S/o Sh. Gurdev Singh property situated at Phuluwala dod, Distt. Mansa, Tehsil Budlada, Punjab.	6	1475/14
98.	Original Sale Deed No. 1173 dated 23.11..2004 sold by Sh. Bhagat Singh S/o Makhan Singh in favour of Sh. Harchand Singh S/o Sh. Gurdev Singh property situated at Phuluwala Dod, Distt. Mansa, Tehsil Budlada, Punjab.	6	1476/14
99.	Original Sale Deed No. 440 dated 20.05.2004 sold by Sh. Makhan Singh S/o Minder Singh in favour of Sh. Kulwinder Singh S/o Sh. Mehar Singh property situated at Phuluwala Dod, Distt. Mansa, Tehsil Budlada, Punjab.	15	1477/14
100.	Original Sale Deed No. 1394 dated 15.06.2004 sold by Sh. Mahinder Singh & others S/o Laxman Das in favour of Sh. Harchand Singh S/o Sh. Gurdev Singh property situated at Datewas, Distt. Mansa, Tehsil Budlada, Punjab.	12	1478/14
101.	Original Sale Deed No. 1393 dated 15.06.2004 sold by Sh. Bhura Singh S/o Gujjar Singh in favour of Sh. Harchand Singh S/o Sh. Gurdev Singh property situated at Datewas, Distt. Mansa, Tehsil Budlada, Punjab.	13	1479/14
102.	Original Sale Deed No. 1584 dated 21.06.2004 sold by Sh. Nacchattar Singh S/o Ishar Singh in favour of Sh. Harchand Singh S/o Sh. Gurdev Singh property situated at Datewas, Distt. Mansa, Tehsil Budlada, Punjab.	9	1480/14
103.	Original Sale Deed No. 2660 dated 19.11.2004 sold by Sh. Balwant Singh S/o Dilip Singh in favour of Sh. Harchand Singh S/o Sh. Gurdev Singh property situated at Datewas, Distt. Mansa, Tehsil Budlada, Punjab.	9	1481/14
104.	Original Sale Deed No. 334 dated 05.06.1996 sold by Sh. Rampyari & Ganga Devi D/o Jhandu in favour of M/s Pearls Green Forest Ltd. property situated at Vill.: Pattikalyan, Tehsil Samalkha, Distt. Panipat, Haryana.	13	1482/14
105.	Original Sale Deed No. 333 dated 05.06.1996 sold by Sh. Ram Singh & Rai Singh S/o Wazira in favour of M/s Pearls Green Forest Ltd. property situated at Vill.: Pattikalyan, Tehsil Samalkha, Distt. Panipat, Haryana.	14	1483/14
106.	Original Sale Deed No. 208 dated 17.05.1995 sold by Sh. Bhisambar Dayal S/o Shri Dhani Ram in favour of M/s Pearls Green Forest Ltd. property situated at Vill.: Pattikalyan, Tehsil Samalkha, Distt. Panipat, Haryana.	16	1484/14

107.	Original Sale Deed No. 113 dated 28.04.1995 sold by Sh. Surjit Singh S/o Shri Surender Singh in favour of M/s Pearls Green Forest Ltd. property situated at Vill.: Pattikalyan, Tehsil Samalkha, Distt. Panipat, Haryana.	14	1485/14
108.	Original Sale Deed No. 1671 dated 30.03.1995 sold by Sh. Gurpreet Singh Bedi S/o Shri Surjit Singh Bedi in favour of M/s Pearls Green Forest Ltd. property situated at Vill.: Pattikalyan, Tehsil Samalkha, Distt. Panipat, Haryana.	13	1486/14
109.	Original Sale Deed No. 105 dated 27.04.1995 sold by Sh. Bhishamber Dayal S/o Shri Dhani Ram in favour of M/s Pearls Green Forest Ltd. property situated at Vill.: Pattikalyan, Tehsil Samalkha, Distt. Panipat, Haryana.	12	1487/14
110.	Original Sale Deed No. 161 dated 15.05.1996 sold by Smt. Shiv Devi W/o Shri Dhula in favour of M/s Pearls Green Forest Ltd. property situated at Vill.: Pattikalyan, Tehsil Samalkha, Distt. Panipat, Haryana.	23	1488/14
111.	Original Sale Deed No. 2281 dated 11.04.2005 sold by Sh. Jitender & others S/o Lt. Shri Bhartendu & others in favour of M/s PGF Ltd. property situated at Vill.: Dhorankhas, Pargana Parwadun, Distt. Dehradun, Uttaranchal.	14	1489/14
112.	Original Sale Deed No. 2282 dated 11.04.2005 sold by Smt. Subhawanti Upadhayay W/o Indresh Upadhayay in favour of M/s PGF Ltd. property situated at Vill.: Dhorankhas, Pargana Parwadun, Distt. Dehradun, Uttaranchal.	45	1490/14
113.	Original Sale Deed No. 1767 dated 18.03.2005 sold by Sh. Kunal Dobhal S/o Shri Keshav Chand & others in favour of M/s PGF Ltd. property situated at Vill.: Dhorankhas, Pargana Parwadun, Distt. Dehradun, Uttaranchal.	15	1491/14
114.	Original Sale Deed No. 1766 dated 18.03.2005 sold by Sh. Pankaj Dobhal S/o Shri Shailendra Prasad & others in favour of M/s PGF Ltd. property situated at Vill.: Dhorankhas, Pargana Parwadun, Distt. Dehradun, Uttaranchal.	11	1492/14
115.	Original Sale Deed No. 6232 dated 30.08.2005 sold by Smt. Pushpa Bansal W/o Narender Kumar Bansal (Mukhtaryam R.S. Negi S/o B.S.Negi) in favour of M/s PGF Ltd. property situated at Vill.: Adhoiwala, Pargana Parwadun, Distt. Dehradun, Uttaranchal.	10	1493/14
116.	Original Sale Deed No. 2604 dated 21.04.2005 sold by Sh. Vinod Kumar S/o Shri Jyoti Prasad & others in favour of M/s PGF Ltd. property situated at Vill.: Dhorankhas, Pargana Parwadun, Distt. Dehradun, Uttaranchal.	5	1494/14
117.	Original Sale Deed No. 2605 dated 21.04.2005 sold by Sh. Jai Prakash S/o Shri Kabool Chand & others in favour of M/s PGF Ltd. property situated at Vill.: Dhorankhas, Pargana Parwadun, Distt. Dehradun, Uttaranchal.	12	1495/14
118.	Original Sale Deed No. 2606 dated 21.04.2005 sold by Sh. Vinod Kumar S/o Shri Jyoti Prasad & others in favour of M/s PGF Ltd.	9	1496/14

	property situated at Vill.: Dhorankhas, Pargana Parwadun, Distt. Dehradun, Uttaranchal.		
119.	Original Sale Deed No. 8989 dated 23.11.2005 sold by Sh. Autar Singh S/o Shri Dharam Singh (Mukhtaryam Sh. R.S. Negi S/o Sh. B.S. Negi in favour of M/s PGF Ltd. property situated at Vill.: Adhoiwala, Pargana Parwadun, Distt. Dehradun, Uttaranchal.	20	1497/14
120.	Original Sale Deed No. 3323 dated 26.04.2006 sold by Smt. Harwender Kaur Rawat W/o Shri Vinod Rawat in favour of M/s PGF Ltd. property situated at Vill.: Dhorankhas, Pargana Parwadun, Distt. Dehradun, Uttaranchal.	18	1498/14
121.	Original Sale Deed No. 1913 dated 09.01.2004 sold by Sh. Ghisa Ram S/o Shri Paltu in favour of M/s PGF Ltd. property situated at Vill.: Pattikalyan, Tehsil Samalkha, Distt. Panipat, Haryana	8	1499/14
122.	Original Sale Deed No. 206 dated 17.05.1995 sold by Shri Ram S/o Shri Kikkar Singh (Mukhtaryam Sh. Harpal Singh Suri S/o Harnam Singh in favour of M/s Pearls Green Forest Ltd. property situated at Vill.: Pattikalyan, Tehsil Samalkha, Distt. Panipat, Haryana	6	1500/14
123.	Original Sale Deed No. 207 dated 17.05.1995 sold by Sh. Surjeet Singh S/o Shri Surender Singh in favour of M/s Pearls Green Forest Ltd. property situated at Vill.: Pattikalyan, Tehsil Samalkha, Distt. Panipat, Haryana.	20	1501/14
124.	Photocopy of Sale Deed No. 2341 dated 10.01.1997 sold by Smt. Jai Devi W/o Shri Ramchandra (Mukhtaryam Sh. Deshraj & Sh. Anil Kumar) in favour of M/s Pearls Green Forest Ltd. property situated at 1st Floor, Plot no. 35, Hadud Nagar, Fatehabad, Distt. Hissar, Haryana.	36	1502/14
125.	One file containing Original Sale Deed of Residential Plot No. B-236, Sushant Lok, III, Gurgaon, Units Land 691 Sq. Mtr. (826.640 Sq. Yards) in Favour of PGF LTD. Paschim Vihar, New Delhi through its Authorised Signatory Sunil Kumar S/o Shri Lal Chand Manchanda.	1-124	1094/14
126.	One file related to Residential Plot No. B-247, Sushant Lok, III, Gurgaon, Units Land 683 Sq. Mtr. in Favour of PGF LTD. Paschim Vihar, New Delhi.	1-55	1095/14
127.	One file related to Residential Plot No. B-247, Sushant Lok, III, Gurgaon, Units Land 683 Sq. Mtr. in Favour of PGF LTD. Paschim Vihar, New Delhi.	1-167	1096/14
128.	One file containing Original Sale Deed of Residential Plot No. B-237, Sushant Lok, III, Gurgaon, Units Land 772 Sq. Mtr. (923.312 Sq. Yards) in Favour of PGF LTD. Paschim Vihar, New Delhi through its Authorised Signatory Sunil Kumar S/o Shri Lal Chand Manchanda.	1-114	1097/14
129.	One file containing Photocopy of Sale Deed of Residential Plot No. B-237, Sushant Lok, III, Gurgaon, Units Land 772 Sq. Mtr. (923.312 Sq. Yards) in Favour of PGF LTD. Paschim Vihar, New Delhi through its Authorised Signatory Sunil Kumar S/o Shri Lal Chand	1-23	1098/14

	Manchanda alongwith Photocopies of DD's issued by HDFC Bank Ltd.		
130.	One file containing Original Sale Deed related to Residential Plot No. B-247, Sushant Lok, III, Gurgaon, Units Land 683 Sq. Mtr. in Favour of PGF LTD. Paschim Vihar, New Delhi.	1-95	1099/14
131.	One file containing Original Special Power of Attorney of Residential Building "SAMARTHA AANGAN I (building No. 21)" & "SAMARTHA AANGAN III (building No. 23) of Shree Swami Samartha Prasanna Oshiwara East Unit No. 1 Co-operative Housing Society Ltd., bearing Plot No. 1B, lying, being and situated at C.T.S. No. 1/215 (Part), Survey No. 41 (Part), Village Oshiwara, Andheri (W), Mumbai-400053, in Favour of PGF LTD. Paschim Vihar, New Delhi.	1-96	1100/14
132.	One file containing Original Conveyance Deed/Sale Deed of Residential Bearing No. 131G, Block C, Sushant Lok, Phase III, Gurgaon, Units Land 322.28 Sq. Mtr. (34.69 Sq. Fts.) in Favour of PGF LTD. Paschim Vihar, New Delhi through its Authorised Signatory Sunil Kumar S/o Shri Lal Chand Manchanda.	1-37	1101/14
133.	One file containing Original Sale Deed of Residential Bearing No. B-235, Sushant Lok, Phase III, Gurgaon, Units Land 678.40 Sq. Mtr. in Favour of PGF LTD. Paschim Vihar, New Delhi through its Authorised Signatory Sunil Kumar S/o Shri Lal Chand Manchanda.	1-154	1102/14
134.	One file containing Janta Land Promoters, Shop No. 3-7, 31-33, 36-38, Sector-91, Mohali, Punjab.	1-19	1110/14
135.	Documents and Original SPA dt. 24.07.1996, by Sardar Inderpal Singh, Land Survey No. 76/8, Area 1 Bigha, Property No. G124B, situated in village Nangloi Jat, Nihal Vihar, Delhi in favour of M/s Pearls Green Forest Ltd.	1-26	1119/14
136.	Documents and Original GPA dt. 04.08.1997, by Arun Handa, Land Survey No. 78/24, Area 500 Sq. Yards, situated in Abadi of Tejram Park, village Nangloi Jat, Nihal Vihar, Delhi in favour of Shri Nirmal Singh Bhangoo.	1-107	1120/14
137.	Documents and Original GPA dt. 16.09.1996, by Shri Sanjay Kumar S/o Shri Prem Chand, Plot No. E-93, measuring 1226 Sq. Yards, out of Khasra No. 74/6, 800 Sq. Yards and 73./10, 426 Sq., Yards in favour of M/s Pearls Green Forest Ltd.	1-42	1121/14
138.	Documents and Original Agreement to Sale between M/s PACL Ltd. & M/S PGF Ltd. dt. 30.09.2002, Commercial Property measuring 150 Sq. Yds. Situated at SCF 24, 22 Acres scheme, near improvement trust, Barnala.	1-49	1122/14
139.	Zerox copy of Documents and GPA dt. 12.08.1996, by Smt. Anita Gupta W/o Shri Mukesh Gupta, C-43A, Shivaji Park, Delhi, measuring 1250 Sq. Yards, out of Khasra No. 74/6, and 73/10 situated at Nangloi Jat, Delhi in favour of M/s Pearls Green Forest Ltd.	1-79	1123/14
140.	Documents and Original Baynama dt. 28.12.1993, vide sale deed no. 4328 by Shri Om Parkash S/o Shri Khushi Ram, R/o Kotla	1-12	1124/14

	Gonspur, Tehsil Hoshiarpur, Property NO. 369, Area 2428 Sq. Fts. Khasra No. 20/2 and 2-0 favour of M/s Pearls Green Forest Ltd.		
141.	Documents and Original GPA dt. 30.09.2002, M/s PACL INDIA LTD. & M/S PGF LTD., measuring 793 Sq. Yards, Khasra No. 78/18, situated in Village Nangloi Jat, delhi.	1-41	1125/14
142.	Documents and Original GPA dt. 05.08.1996, by Shri Kapil Raj Anand & brothers S/o Late Shri Amarnath Anand, Plot No. 25,26,27, measuring 617 Sq. Yards, out of Khasra No. 25/24/2, 25/25, kammuruddin Nagar, Delhi in favour of M/s Pearls Green Forest Ltd.	1-21	1126/14
143.	Documents and Original GPA dt. 04.09.1996, by Shri Mukesh Gupta S/o Shri Jai Narayan Gupta, C-43, Shivaji Part, Delhi-26, measuring 1000 Sq. Yards, out of Khasra No. 74/6, situated at village Nangloi, Delhi in favour of M/s Pearls Green Forest Ltd.	1-40	1127/14
144.	Original Agreement to Sale dt. 02.08.1996 between PARVEEN KR NARINDER KR YASHPAL KAPIL RAJ S/O AMARNATH ANAND and M/S PEARLS GREEN FORESTS LTD. measuring 617 Sq. Yards R/O A-175 JANAKPURI DELHI, PLOT NO 25 TO 30 KH 25/24/2 25/25 KAMRUDDIN NAGAR DELHI	1-48	1128/14
145.	Documents and Original GPA/Agreement to Sale dt. 06.08.1996, between BHAGWAN DAS S/O LT.SH.LAL CHAND and M/S Pearls Green Forest Ltd. R/O B1/262 PASCHIM VIHAR NEW DELHI, property situated at RZ/D-6 PLOT 118 & 119 119/A VILLAGE NANGLOI JAT NIHAL VIHAR DELHI.	1-17	1129/14
146.	Original Agreement to Sale dt. 16.08.1996 between Jitendra Kumar S/O Bhagwan Dass R/O Wz-17 Basai Darapur New Delhi 110015, and M/S Pearls Green Forest Ltd, property situated at Plot No 118&119 Khasra No 79/20/21 Nangloi Jat Nihal Vihar Delhi	1-96	1130/14
147.	Original Sale Deed between Shri Kunwar Lal S/O Shri Sawanya R/O Somgarh, Betul, M.P. and Shri Rajinder S/o Shri Salak Ram R/o Ballora, Distt. Betul. M.P. property Khasra No 56 situated at Somgarh, Betul, M.P.	1-12	1131/14
148.	Original Sale Deed between Smt. Suman Bai W/o Hariram Yadav R/o Siwan Part, Distt. Betul, M.P. and Rajaram S/o Shri Hariram Yadav R/o Siwanpat, Distt. Betul, M.P. Khasra No. 82 situated at Siwanpat, Distt. Betul, M.P.	1-13	1132/14
149.	Original Sale Deed between Mr. Bakkaram S/o Rama Mehra R/o Kundai, Distt. Betul, M.P. and Mr. Bhal Chand S/o Ramesh Mehra, R/o Kundai, Distt. Betul, M.P. Khasra no. 298 property situated at Kundai, Distt. Betul, M.P.	1-16	1133/14
150.	Original Sale Deed between Shri Rama S/o Champu R/o Gehunbarra, Distt. Betul, M.P. and Shri Sadoba S/o Shri Gyanrao R/o Gehunbarra, Distt. Betul, M.P. Khasra No. 127 property situated at Gehunbarra, Distt. Betul, M.P.	1-15	1134/14
151.	Original Sale Deed between Shri Subhash S/o Mahadev Pawar R/o Khapa, Tehsill Multai, Distt. Betul, M.P. and Shri Rajesh S/o Goru R/o Khapa, Tehsill Multai, Distt. Betul, M.P. Khasra No. 253	1-11	1135/14

	property situated at Khapa, Tehsill Multai, Distt. Betul, M.P.		
152.	Original Sale Deed between Shri Ganga Prasad S/o Shri Vaman Rao R/o Gehunbarra, Distt. Betul, M.P. and Shri Sadoba S/o Gyan Rao R/o Gehunbarra, Distt. Betul, M.P. Khasra No. 18 property situated at Gehunbarra, Distt. Betul, M.P.	1-12	1136/14
153.	Original Sale Deed between Shri Amar S/o Shri Sadashiv R/o Cheera, Tehsil Bhesdehi, Distt. Betul, M.P. and Shri Ram Charan S/o Shri Hiraji R/o Cheera, Tehsil Bhesdehi, Distt. Betul, M.P. Khasra No. 223 property situated at Cheera, Tehsil Bhesdehi, Distt. Betul, M.P.	1-16	1137/14
154.	Original Sale Deed between Shri Bhoma S/o Shri Babu R/o Shivni, Tehsil Bhesdehi, Distt. Betul, M.P. and Shri Sunder S/o Shri Karu R/o Shivni, Tehsil Bhesdehi, Distt. Betul, M.P. Khasra No. 54 property situated at Shivni, Tehsil Bhesdehi, Distt. Betul, M.P.	1-13	1138/14
155.	Original Sale Deed between Shri Durga Dass S/o Shri Prayag R/o Nanda, Tehsil Bhesdehi, Distt. Betul, M.P. and Shri Kundan S/o Shri Shanker R/o Chillor, Tehsil Bhesdehi, Distt. Betul, M.P. Khasra No. 197 property situated at Village Mohta, Tehsil Bhesdehi, Distt. Betul, M.P.	1-16	1139/14
156.	Original sale deed no. 4196 dt. 22/12/1993 between sh om parkash s/o khushi ram, and m/s pearls green forest ltd. Property situated at Village Gouspur , Grampanchayat Hoshiarpur, Punjab.	1-12	1140/14
157.	Original Sale Deed No. 3301, dt. 29.09.1993 between Sh Gyan Chand S/O Babu Ram, R/o Premgarh, Tehsil Hoshiarpur Punjab and M/S Pearls Green Forest Ltd. Kh.No 5173/213782268 property situated at Premgarh, Hoshiarpur, Punjab.	1-13	1141/14
158.	Original Sale Deed between Shri Ganpat Rao S/o Shri Prem Lal Katya R/o Kotmi, Tehsil Bhesdehi, Distt. Betul, M.P. and Shri Shiv Singh S/o Shri Manik Rao R/o Kotmi, Tehsil Bhesdehi, Distt. Betul, M.P. Khasra No. 152 property situated at Kotmi, Tehsil Bhesdehi, Distt. Betul, M.P.	1-16	1142/14
159.	Original Sale Deed between Shri Chindu S/o Shri Sayu R/o Padbiroli, Tehsil Multai, Distt. Betul, M.P. and Shri Mangal S/o Shri Raghoba R/o Padbiroli, Tehsil Multai, Distt. Betul, M.P. Khasra No. 195 property situated at Padbiroli, Tehsil Multai, Distt. Betul, M.P.	1-17	1143/14
160.	Original Sale Deed between Shri Ram Prakash S/o Shri Ramhet R/o House no. 45, Village Patan, Tehsil Siroj, Distt. Vidisha M.P. and Shri Mangal S/o Shri Hira Lal R/o House No. 67, Village Patan, Tehsil Siroj, Distt. Vidisha M.P. Khasra No. 294 property situated at Chamrakodhal, Tehsil Lateri, Distt. Vidisha, M.P.	1-10	1144/14
161.	Original Sale Deed between Shri Desh Raj S/o Shri Bal Kishan R/o House no. 94, Village Patan, Tehsil Siroj, Distt. Vidisha M.P. and Shri Mangal S/o Shri Hira Lal R/o House No. 67, Village Patan, Tehsil Siroj, Distt. Vidisha M.P. Khasra No. 380 property situated at Chamrakodhal, Tehsil Lateri, Distt. Vidisha, M.P.	1-11	1145/14
162.	Original Sale Deed between Shri Bala Ram S/o Shri Udham Singh	1-61	1146/14

	R/o House no. 14, Village Patan, Tehsil Siroj, Distt. Vidisha M.P. and Shri Mangal S/o Shri Hira Lal R/o House No. 67, Village Patan, Tehsil Siroj, Distt. Vidisha M.P. Khasra No. 283 property situated at Chamrakodhal, Tehsil Lateri, Distt. Vidisha, M.P.		
163.	Original Sale Deed between Shri Kishan S/o Shri Bal Rao R/o Valni, Tehsil Multai, Distt. Betul, M.P. and Shri Basant Rao S/o Shri Radhey R/o Valni, Tehsil Multai, Distt. Betul, M.P. Khasra No. 124 property situated at Valni, Tehsil Multai, Distt. Betul, M.P.	1-14	1147/14
164.	Original Sale Deed between Shri Kamal S/o Shri Sarje Rao R/o Behra, Tehsil Bhesdehi, Distt. Betul, M.P. and Shri Shambhu S/o Shri Narayan R/o Behra, Tehsil Bhesdehi, Distt. Betul, M.P. Khasra No. 27 property situated at Behra, Tehsil Bhesdehi, Distt. Betul, M.P.	1-16	1148/14
165.	Original Sale Deed between Shri Shyam Rao S/o Shri Rama Pawar R/o Khalla, Tehsil Multai, Distt. Betul, M.P. and Shri Ajabrao S/o Shri Bhim Rao R/o Khalla, Tehsil Multai, Distt. Betul, M.P. Khasra No. 96 property situated at Khalla, Tehsil Multai, Distt. Betul, M.P.	1-16	1149/14
166.	Original Sale Deed between Shri Nathu S/o Shri A.C. Nath Rao R/o Gubarel Tehsil Bhesdehi, Distt. Betul, M.P. and Shri Shambhu S/o Shri Narayan R/o Behra, Tehsil Bhesdehi, Distt. Betul, M.P. Khasra No. 149 property situated at Gubarel Tehsil Bhesdehi, Distt. Betul, M.P.	1-12	1150/14
167.	Original Sale Deed between Shri Kundan S/o Shri Radhey Lal R/o Village Kotmi, Tehsil Bhesdehi, Distt. Betul, M.P. and Shri Sadashiv S/o Shri Tulsi Ram R/o Village Kotmi, Tehsil Bhesdehi, Distt. Betul, M.P. Khasra No. 158 property situated at Village Kotmi, Tehsil Bhesdehi, Distt. Betul, M.P.	1-16	1151/14
168.	Original Sale Deed between Shri Uday S/o Shri Subhash R/o Village Sarrai, Tehsil Multai, Distt. Betul, M.P. and Shri Kishore S/o Shri Panju R/o Village Sarrai, Tehsil Multai, Distt. Betul, M.P. Khasra No. 43 property situated at Village Sarrai, Tehsil Multai, Distt. Betul, M.P.	1-12	1152/14
169.	Original Sale Deed between Shri Gulab Rao S/o Shri Gendu R/o Village Ghana, Tehsil Multai, Distt. Betul, M.P. and Shri Prakash S/o Shri Shyama R/o Village Ghana, Tehsil Multai, Distt. Betul, M.P. Khasra No. 182/2 property situated at Village Ghana, Tehsil Multai, Distt. Betul, M.P.	1-12	1153/14
170.	Original Sale Deed between Shri Punjab Rao S/o Shri Mithu R/o Village Bandhwa, Tehsil Bhesdeh, Distt. Betul, M.P. and Shri Kamlesh S/o Shri Chintaman R/o Village Bandhwa, Tehsil Bhesdeh, Distt. Betul, M.P. Khasra No. 137 property situated at Village Bandhwa, Tehsil Bhesdeh, Distt. Betul, M.P.	1-16	1154/14
171.	Original Sale Deed between Shri Motil Lal S/o Shri Hari R/o Village Jolkhera, Tehsil Multai, Distt. Betul, M.P. and Shri Dwarka Prasad S/o Shri Maroti R/o Village Jolkhera, Tehsil Multai, Distt. Betul, M.P. Khasra No. 91 property situated at Village Kapsaya, Tehsil Multai,	1-12	1155/14



	Distt. Betul, M.P.		
172.	Original Sale Deed between Shri Dinkar S/o Shri Tenni R/o Village Khamapur, Tehsil Bhesdehi, Distt. Betul, M.P. and Shri Shripat S/o Shri Bajerao R/o Village Khamapur, Tehsil Bhesdehi, Distt. Betul, M.P. Khasra No. 120 property situated at Village Khamapur, Tehsil Bhesdehi, Distt. Betul, M.P.	1-12	1156/14
173.	Original Sale Deed between Shri Vinayak S/o Shri Mauji Lal R/o Village Kasai, Tehsil Aathner, Distt. Betul, M.P. and Shri Dilip S/o Shri Santosh Rao R/o Village Kasai, Tehsil Aathner, Distt. Betul, M.P. Khasra No. 95 property situated at Village Kasai, Tehsil Aathner, Distt. Betul, M.P.	1-12	1157/14
174.	Original Sale Deed between Shri Doma S/o Shri Chet Ram R/o Village Kasai, Tehsil Aathner, Distt. Betul, M.P. and Shri Dilip S/o Shri Santosh Rao R/o Village Kasai, Tehsil Aathner, Distt. Betul, M.P. Khasra No. 97 property situated at Village Kasai, Tehsil Aathner, Distt. Betul, M.P.	1-17	1158/14
175.	Original Sale Deed between Shri Ramu S/o Shri Lodhu R/o Village Banur, Tehsil Multai, Distt. Betul, M.P. and Shri Hari Shanker S/o Shri Thunia R/o Village Banur, Tehsil Multai, Distt. Betul, M.P. Khasra No. 238 property situated at Village Banur, Tehsil Multai, Distt. Betul, M.P.	1-17	1159/14
176.	Original Sale Deed between Shri Ganesh S/o Shri Balwant R/o Village Chillor, Tehsil Bhesdehi, Distt. Betul, M.P. and Shri Sadanand S/o Shri Lakhan R/o Village Chillor, Tehsil Bhesdehi, Distt. Betul, M.P. Khasra No. 223 property situated at Village Tiprin, Tehsil Bhesdehi, Distt. Betul, M.P.	1-12	1160/14
177.	Original Sale Deed between Shri Gendrao S/o Shri Atma Ram R/o Village Silsabadi, Tehsil Multai, Distt. Betul, M.P. and Shri Ramesh S/o Shri Ojha R/o Village Silsabadi, Tehsil Multai, Distt. Betul, M.P. Khasra No. 61 property situated at Village Kapasya, Tehsil Multai, Distt. Betul, M.P.	1-12	1161/14
178.	Original Sale Deed between Shri Gunwant S/o Shri Teji Lal R/o Village Namda, Tehsil Bhesdehi, Distt. Betul, M.P. and Shri Dinkar S/o Shri Bapu R/o Village Namda, Tehsil Bhesdehi, Distt. Betul, M.P. Khasra No. 121 property situated at Village Tipnapur, Tehsil Athner, Distt. Betul, M.P.	1-12	1162/14
179.	Original Sale Deed between Shri Santosh S/o Shri Ram Kumar Sahu R/o House No. 33, Village Patan, Tehsil Siroj, Distt. Vidisha, M.P. and Shri Sohan S/o Shri Gautam Rajput R/o House No. 58, Village Patan, Tehsil Siroj, Distt. Betul, M.P. Khasra No. 218 property situated at Village Hussaingarh, Tehsil Lateri, Distt. Vidisha, M.P.	1-10	1163/14
180.	Original Sale Deed between Shri Brijesh S/o Shri Damodar Sahu R/o House No. 33, Village Patan, Tehsil Siroj, Distt. Vidisha, M.P. and Shri Sohan S/o Shri Gautam Rajput R/o House No. 58, Village Patan, Tehsil Siroj, Distt. Betul, M.P. Khasra No. 316 property	1-13	1164/14

	situated at Village Hussaingarh, Tehsil Lateri , Distt. Vidisha, M.P.		
181.	Original Baynama between Shri Jeet Singh S/o Shri Baryam Singh & others R/o Village Raipur Rani, Tehsil & Distt. Panchkula, Haryana and Shri Kashmir Singh S/o Shri Mehar Singh & others R/o Bhankharpur, Tehsil Derabasi, Distt. Patiala, Punjab Khasra No. 7/22, 10/2, 9, 10, 11/1, 12, 10/21/2, 11/6, 7/1, 21, 22, 15/2, 23/2, 24, 11/25 property situated at Village Raipur Rani, Tehsil & Distt. Panchkula, Haryana.	1-14	1165/14
182.	Original Baynama between Shri Surjit Singh S/o Shri Dayal Singh & others R/o Village Raipur Rani, Tehsil & Distt. Panchkula, Haryana and Shri Kashmir Singh S/o Shri Mehar Singh & others R/o Bhankharpur, Tehsil Derabasi, Distt. Patiala, Punjab Khasra No. 8/19/1, 20/2, 21/2, 9/1/2, 12/2, 9/11/2 property situated at Village Raipur Rani, Tehsil & Distt. Panchkula, Haryana.	1-6	1166/14
183.	Original Sale Deed between Shri Yado S/o Shri Salak Ram R/o Village Palsia, Tehsil Bhesdehi, Distt. Betul, M.P. and Shri Ramesh S/o Shri Raje Ram R/o Village Bhimpur, Tehsil Bhesdehi, Distt. Betul, M.P. Khasra No. 124/1 property situated at Village Palsia, Tehsil Bhesdehi, Distt. Betul, M.P.	1-12	1167/14
184.	Original Sale Deed between Shri Ramchandra S/o Shri Jagannath R/o Village Khalla, Tehsil Multai, Distt. Betul, M.P. and Shri Mangesh S/o Shri Kesho Ram R/o Village Khalla, Tehsil Multai, Distt. Betul, M.P. Khasra No. 199 property situated at Village Khalla, Tehsil Multai, Distt. Betul, M.P.	1-13	1168/14
185.	Original Sale Deed between Shri Vinayak S/o Shri Champu Lal R/o Village Sakin Hidli, Tehsil Multai, Distt. Betul, M.P. and Shri Udaybhan S/o Shri Kushyalrao R/o Village Sakin Hidli, Tehsil Multai, Distt. Betul, M.P. Khasra No. 07 property situated at Village Village Sakin Hidli, Tehsil Multai, Distt. Betul, M.P.	1-17	1169/14
186.	Document and Original GPA dt. 12.08.1996, by Smt. Surender Arora W/o C.P Arora H.No. 249 Bharat nagar, delhi -52 524 Sq. Yards, out of Khasra No. 24/9/1, Kammuruddin Nagar, Delhi in favour of M/s Pearls Green Forest Ltd.	1-31	1170/14
187.	Document and Original GPA dt. 15.11.1996, by Shri Vinod Kumar man S/o sh. Amar Singh Man R/o 65, village Ali Pur delhi 1250 Sq. Yards, out of Khasra No. 40/20, Village Nilothi Delhi in favour of M/s Pearls Green Forest Ltd.	1-46	1171/14
188.	Document and Original Sale deed dt. 24-10.2009, by Shri Ram Bahu S/o sh. Lakhnan R/o Multai Distt. Baitul M.P 22.344 hact. Khasra No.168, Village Parbiroli, Multai Distt Baitul M.P in favour of Shri Sarjai Rao S/o Sahib Rao R/o Par Baroli Multai M.P	1-16	1172/14
189.	Document and Original Sale deed dt. 14-10.2009, by Shri Ethoba S/o Sh Toka Ram R/o Tehsil Athnar Distt. Baitul M.P 18.274 hact. Khasra No.123, Village Majhari, Tehsil Athnar Distt Baitul M.P in favour of Shri Dinkar S/o Sh . Gulab R/o Village Majhari, Tehsil Athnar Distt Baitul M.P	1-21	1173/14

190.	Document and Original Sale deed dt. 05-10.2009, by Shri Bhal Chandra S/o Sh Ramesh R/o Village Kundai Tehsil Multai Distt. Baitul M.P 26.371 hact. Khasra No. 265, Village Parbhat Patan, Tehsil Multai Distt Baitul M.P in favour of Shri Baka Ram S/o Sh. Rama Mehra R/o Village Kundai Tehsil Distt Baitul M.P	1-14	1174/14
191.	Document and Original Sale deed dt. 08-01.2010, by Shri Rama S/o Sh Kisna R/o Parviroli Tehsil Multai Distt. Baitul M.P 19.908 hact. Khasra No. 113, Village Parviroli Tehsil Multai Distt Baitul M.P in favour of Shri Dena S/o Sh. Parnaya R/o Parviroli Tehsil Multai Distt Baitul M.P	1-17	1175/14
192.	Document and Original Sale deed dt. 14-10.2009, by Shri Sahib rao S/o Sh Jagat R/o Athnar Distt. Baitul M.P 10.833 hact. Khasra No. 147, Village Majhari Tehsil Athner Distt Baitul M.P in favour of Shri Dinkar S/o Sh. Gulab R/o Shakeen Majhri Tehsil Athner Distt Baitul M.P	1-20	1176/14
193.	Document and Original Sale deed dt. 08-01.2010, by Shri Ram Ji S/o Sh Yado R/o Saomghar Tehsil Multai Distt. Baitul M.P 17.302 hact. Khasra No. 144, Saomgarh Tehsil Multai Distt Baitul M.P in favour of Shri Jago S/o Sh. Madhu R/o Saomgarh Tehsil Multai Distt Baitul M.P	1-14	1177/14
194.	Document and Original Sale deed dt. 26-10.2009, by Shri Hari Ram S/o Sh Parinya R/o Sakeen Dhabra Tehsil Bhainsdai Distt. Baitul M.P 9.541 hact. Khasra No. 135, Village Dhabara Tehsil Bhainsdai Distt Baitul M.P in favour of Shri Visvas S/o Sh. Ram R/o shaken chloor Tehsil Bhansdai Distt Baitul M.P	1-13	1178/14
195.	Document and Original Sale deed dt. 26.10.2009, by Shri Sita Ram S/o Sh Parnya R/o Village shaken doori Tehsil Bhainsdai Distt. Baitul M.P 8.365 hact. Khasra No. 145, Village dori Tehsil Bhainsdai Distt Baitul M.P in favour of Shri Visvas S/o Sh. Ram R/o chilor Tehsil bhainsdai Distt Baitul M.P	1-14	1179/14
196.	Document and Original Sale deed dt. 27.01.2009, by Shri Raj kumar S/o Sh danaji R/o Village shaken sheargarh Distt. Multai baitul M.P 21.364 hact. Khasra No. 101, Village shaken sheargarh Distt Baitul M.P in favour of Shri Dinesh S/o Sh. Suresh R/o Village shaken sheargarh Distt Baitul M.P	1-12	1180/14
197.	Document and Original Sale deed dt. 26.10.2009, by Shri Raja ram S/o Sh paranya R/o Village shaken dhabra Distt. Bhainsdai Distt. Baitul M.P 7.483 hact. Khasra No. 214, Village udama tehsil bhansdai Distt Baitul M.P in favour of Shri visvas S/o Sh. ram R/o Village shaken chloor Distt bhainsdai Baitul M.P	1-16	1181/14
198.	Document and Original Sale deed dt. 05.10.2009, by Shri Raja ram S/o Sh Hari ram R/o sivan part tehsil attnaer Distt. Baitul M.P 20.652 hact. Khasra No. 87, Village sivne bhainsdai Distt Baitul M.P in favour of Shri Sukhdev S/o Sh. Heraman yadav R/o Village sivne bhainsdai distt Baitul M.P	1-22	1182/14
199.	Document and Original Sale deed dt. 27.11.2009, by Shri Budh rao	1-12	1183/14

	S/o Sh nathu R/o shaken kheri dev nala tehsil multai Distt. Baitul M.P 9.733 hact. Khasra No. 147, Village kheri dev nala tehsil multai distt baitul Baitul M.P in favour of Shri dinesh S/o Sh. suresh R/o Village shaken sheergarh tehsil multai distt Baitul M.P		
200.	Document and Original Sale deed dt. 13.11.2004, by Shri shivaji S/o Sh eknath R/o shaken dhara gohan tehsil bhainsdai Distt. Baitul M.P 19.732 hact. Khasra No. 113, Village dhara gohan tehsil bhainsdai distt baitul Baitul M.P in favour of Shri bheem rao S/o Sh. Gulab rao R/o Village shaken dhara gohan tehsil bhainsdai distt Baitul M.P	1-13	1184/14
201.	Document and Original Sale deed dt. 03.10.2009, by Shri parkash S/o Sh hari bhao R/o shaken tehsil multai Distt. Baitul M.P 13.108 hact. Khasra No. 225, Village khapa tehsil multai distt Baitul M.P in favour of Shri rajesh s/o guru R/o shaken tehsil multai Distt. Baitul M.P	1-20	1185/14
202.	Document and Original Sale deed dt. 24.10.2009 by Shri subhash S/o Sh ganpati R/o shaken kondhar tehsil multai distt baitul M.P kasra no. 168 area 10.332 hact. Village shaken kondher tehsil multai disst baitul M.P r/o shaken kondher tehsil multai disst baitul M.P favour of Laxman s/o jhabhu r/o shaken kondher tehsil multai disst baitul M.P	1-16	1186/14
203.	Document and Original Sale Deed dt. 14-10-2009 by. Sh. Babban s/o kirpal mehra r/o shaken bhandva tehsil bhainsdai distt. Baitul M.P area 13.258 hact. Khasra no. 87, village bhandva tehsil bhainsdai distt. Baitul M.P favour of balak ram s/o Krishna panwer r/o mandva distt baitul M.P r/o shaken bhandva tehsil bhainsdai distt baitul M.P	1-12	1187/14
204.	Document and Original Sale Deed dt. 14.10.2009 by sh. Dhan singh s/o naryan r/o shaken bilora tehsil multai distt. Baitul M.P area 19.332 hact. Khasra no. 97 village valora tehsil multai distt. Baitul M.P favour of rajender s/o salak ram r/o shaken balora tehsil multai distt. Baitul M.P f/o rajender s/o salak ram r/o shaken balora tehsil multai distt. Baitul M.P	1-16	1188/14
205.	Document and Original Sale Deed dt. 20.09.2009 by sh. shalender s/o udaibhan r/o shekeen damji pura tehsil bhainsdai distt baitul M.P area 15.215 hact. Khasra no. 187 r/o damji pura tehsil bhainsdai distt baitul M.P favour of kundleek s/o ganga ram r/o shekeen damji pura tehsil bhainsdai distt baitul M.P	1-12	1189/14
206.	Document and Original Sale Deed dt. 09.11.2009 by sh. Ganga dhar s/o ram rao r/o shaken dana tehsil bhainsdai distt. Baitul M.P area 21.792 hact. Khasra no. 18, village jamun dhana tehsil bhainsdai distt. Baitul m.p favour of rajkumar s/o sita ram r/o jamun dhana tehsil bhainsdai distt. Baitul m.p	1-16	1190/14
207.	Document and Original Sale Deed dt. 03.01.2009 by sh. Lakhan lal s/o hiran r/o shaken raja pur tehsil multai distt. Baitul M.P area 18.932 hact. Khasra no. 87, village rajapur tehsil multai distt. Baitul m.p favour of sh. Sanjay s/o hari ram r/oken raja pur tehsil multai	1-17	1191/14

	distt. Baitul M.P		
208.	Document and Original GPA dt. 09.08.1996 by smt. Raj malhotra w/o sunder lal malhotra r/o b-1, 262, paschim vihar new delhi land measuring 1000 sq. yard part of khasra no. 76/8 situated in village nagloai jatt new delhi in faour of pearls green forest ltd.	1-72	1192/14
209.	Document and Original GPA dt. 01.12.1995 by sh. Vishnu das senai kuna s/o late pandara kundai r/o aquem margao goa area land measuring 19000sq. meter of survey no. 37/1 village teloe goa favour of Pearls Green Forest Ltd. (Two sale deeds i.e. No. 500 & 501 both dt. 4.12.1995)	1-14 <sup>(500)</sup> & 1-20 <sup>(501)</sup>	1193/14
210.	Document and Original Sale deed dt. 23-06-2004 by shri Jaswant singh s/o dhani ram r/o saknaan raipur rani distt. Panchkula panjab khavat no. 112, khasra no. 7/6/2, 7/11, village saknaan bhankarpur tehsil derabassi distt. Patiala Punjab. In favour of sh. Kashmir singh s/o mehar singh r/o saknaan bhankarpur tehsil derabassi distt. Patiala	1-11	1194/14
211.	Document and Original Sale deed dt. 23-06-2004 by shri ranjeet singh s/o sunder singh r/o raipur rani distt panchkula Haryana area 10 kanal 3 marla village raipur rani distt. Panchkula Haryana in favour of Kashmir singh s/o mehar singh r/o saknaan bhankarpur tehsil derabassi distt. Patiala	1-6	1195/14
212.	Document and Original Sale deed dt. 23.06.2004 by shri ranjeet singh s/o sunder singh r/o saknaan raipur rani distt. Panchkula H.R area 40kanal 8marla khasra no. 12/11/2/4/0, village shah pur no. 210 tehsil panchkula H.R in favour of jaswant singh s/o Kashmir singh r/o saknaan banker pur tehsil derabassi distt .patiala P.B.	1-7	1196/14
213.	Document and Original Sale deed dt. 06.04.1995 by smt. Harmeet bedi w/o s .s bedi r/o railway road ganor distt .sonipat H.R area 5kanal 0 marla khasra no. 1605/1723 village patti kalyana G.T road H.R in favour of Pearls Green Forest Ltd.	1-15	1197/14
214.	Document and Original Sale deed dt. 16.10.1995 by shri. Ranveer s/o nanak r/o village patti kalyana distt. Samalkhan distt. Panipat H.R, area 16kanal 14marla khata no. 105/124 village bhondwal majari tehsil samalkhan distt. Panipat H.R. in favour of b.k kaliya s/o ram suvrup kaliya r/o 403-c, lekhview apartment GH-17, paschim vihar new delhi.	1-17	1198/14
215.	Original Bainama papers/reg. no 514 dated 5.7.2004 for sale and purchase of land situated that Raipur Rani Distt. Panchkula in the name of Shri Jeet Singh and others and Kashmir Singh and others.	8	986/14
216.	Original Bainama papers/reg. no 517 dated 5.7.2004 for sale and purchase of land situated that Raipur Rani Distt. Panchkula in the name of Shri Jeet Singh and others and Kashmir Singh and others.	9	987/14
217.	Original Bainama papers/reg. no 453 dated 23.6.2004 for sale and purchase of land situated that Raipur Rani Distt. Panchkula in the name of Shri Surendra Singh and others and Kashmir Singh and others.	10	988/14

218.	Original Bainama papers/reg. no 416 dated 16.6.2004 for sale and purchase of land situated that Raipur Rani Distt. Panchkula in the name of Shri Pawan Kumar and others and Kashmir Singh and others.	12	989/14
219.	Original Bainama papers/reg. no. 419 dated 16.6.2004 for sale and purchase of land situated that Raipur Rani Distt. Panchkula in the name of Shri Keshao Ram and others and Kashmir Singh and others.	6	990/14
220.	Original Bainama papers/reg. no. 123 dated 5.5.2004 for sale and purchase of land situated that Raipur Rani Distt. Panchkula in the name of Shri Ram Kumar and Ranjit Singh and others.	4	991/14
221.	Original Bainama papers/reg. no. 515 dated 5.7.2004 for sale and purchase of land situated that Raipur Rani Distt. Panchkula in the name of Shri Jaswant Singh and others and Kashmir Singh and others.	7	992/14
222.	Original Bainama papers/reg. no. 516 dated 5.7.2004 for sale and purchase of land situated that Raipur Rani Distt. Panchkula in the name of Shri Jeet Singh and others and Kashmir Singh and others.	9	993/14
223.	Original Bainama papers/reg. no. 520 dated 5.7.2004 for sale and purchase of land situated that Raipur Rani Distt. Panchkula in the name of Shri Garja Singh and others and Kashmir Singh and others.	8	994/14
224.	Original Sale Deed papers/reg. no. 46/96 dated 12.4.96 Between Bhim Singh Seller and Buyer Shri Baldev Krishna Kaliya Land situated Village Patri Kalyan Tehsil Samalkha Panipat(Land size 9 Canals 14 Marla)	23	995/14
225.	Original Sale Deed papers/reg. no. 1420 dated 2.2.95 Between Smt.Mukesh Seller and Buyer Pearls Green Forest Ltd. Land situated Village Patri Kalyan Tehsil Samalkha Panipat(Land size 4 Canals 17 Marla)	24	996/14
226.	Original Sale Deed papers/reg. no. 627 dated 2.8.95 Between Shri Ishwar Das Seller and Buyer Pearls Green Forest Ltd. Land situated Village Bhodwla Majri Tehsil Samalkha Panipat.	5	997/14
227.	Original Sale Deed papers/reg. no. 876 dated 16.10.95 Between Shri Randhir Singh Seller and Buyer Shri Nirmal Singh Bangu Land situated Village Bhodwla Majri Tehsil Samalkha Panipat.	36	998/14
228.	Original Sale Deed papers/reg. no. 875 dated 16.10.95 Between Shri Radhe Shyam Seller and Buyer B.K Kaliya Land situated Village Bhodwla Majri Tehsil Samalkha Panipat.	23	999/14
229.	Original Sale Deed papers/reg. no. 45 dated 12.4.96 Between Shri Jay Singh Seller and Buyer on behalf of Shri B.K Kaliya, Pearls Green Forest Ltd. Land situated Village Patari Kalan Tehsil Samalkha Panipat.(Land Size 9 Canal 14 Marla)	9	1000/14
230.	Original Sale Deed papers/reg. no. 44/96 dated 12.4.96 Between Shri Rajesh Kumar Seller and Buyer on behalf of Shri B.K Kaliya, Pearls Green Forest Ltd. Land situated Village Patari Kalan Tehsil Samalkha Panipat.	22	1001/14

231.	Original Sale Deed papers/reg. no. 1421 dated 2.2.95 Between Shri Jay Kavar S/o Sadhu Ram Seller and Buyer Shri Nirmal Singh Bangu Land situated Village Patari Kalan Tehsil Samalkha Panipat.(Land Size 9 Canal 13 Marla)	22	1002/14
232.	Original Bainama papers/reg. no. 417 dated 16.6.2004 for sale and purchase of land situated that Raipur Rani Distt. Panchkula in the name of Shri Prem Chand/ Prem Bansal and others and Kashmir Singh/Kashmiri Lal and others.	9	1003/14
233.	Original Bainama papers/reg. no. 526 dated 7.7.2004 for sale and purchase of land situated that Raipur Rani Distt. Panchkula in the name of Smt. Charan Kaur and Kashmir Singh and others.	3	1004/14
234.	Original Bainama papers/reg. no. 133 dated 5.5.2004 for sale and purchase of land situated that Raipur Rani Distt. Panchkula in the name of Shri.Balwant Singh authorized to Shri. Panchram and Amar Chawla.	10	1005/14
235.	Original Bainama papers/reg. no. 525 dated 7.7.2004 for sale and purchase of land situated that Raipur Rani Distt. Panchkula in the name of Smt. Gurnam Kaur and others and Bhupendra Singh.	10	1006/14
236.	Original Bainama papers/reg. no. 527 dated 7.7.2004 for sale and purchase of land situated that Raipur Rani Distt. Panchkula in the name of Smt. Charan Kaur and others and Bhupendra(Purchaser).	10	1007/14
237.	Original Bainama papers/reg. no. 418 dated 16.6.2004 for sale and purchase of land situated that Raipur Rani Distt. Panchkula in the name of Shri. Naveen Bansal Seller and Jaswant Singh Purchaser.	9	1008/14
238.	Original Bainama papers/reg. no. 134/04 dated 5.5.2004 for sale and purchase of land situated that Raipur Rani Distt. Panchkula in the name of Shri. Jeet Singh and others and Purchaser Amar Chawla on behalf of Harchand and others.	19	1009/14
239.	Original Bainama papers/reg. no. 397 dated 16.6.2004 for sale and purchase of land situated that Raipur Rani Distt. Panchkula in the name of Shri. Faman and Jaswant Singh.	6	1010/14
240.	Original Bainama papers/reg. no. 291 dated 20.1.98 for sale and purchase of land situated that Loni Tehsil & Distt. Ghaziabad (U.P) in the name of Shri. Vijendra Singh Nagar and Gurcharan Singh.	9	1011/14
241.	Original Bainama papers/reg. no. 409 dated 29.1.98 for sale and purchase of land situated that Loni Tehsil & Distt. Ghaziabad (U.P) in the name of Shri. Vijendra Singh Nagar and Gurcharan Singh.	9	1012/14
242.	Original Bainama papers/reg. no. 2974 dated 24.12.1997 for sale and purchase of land situated that Loni Tehsil & Distt. Ghaziabad (U.P) in the name of Shri. Vijendra Singh Nagar and Gurcharan Singh.	25	1013/14
243.	Original Bainama papers/reg. no. 344 dated 27.1.98 for sale and purchase of land situated that Loni Tehsil & Distt. Ghaziabad (U.P) in the name of Shri. Vijendra Singh Nagar and Gurcharan Singh.	12	1014/14
244.	Original Bainama papers/reg. no. 1334 dated 1.4.98 for sale and purchase of land situated that Loni Tehsil & Distt. Ghaziabad (U.P)	9	1015/14

	in the name of Shri. Vijendra Singh Nagar and Gurcharan Singh.		
245.	Original Agreement dated 26.7.93 of construction and sale Between M/s Santosh constructions office at Shop no.10 &11,Cruz mansion, Margao, GOA and Pearls Green Forest Ltd office at sector - 22 B Chandigarh.	47	1016/14
246.	Original Agreement dated 1.9.1994 Between M/s Swastik Avenue Association Ahmedabad and Shri Chandra Bhusan Dhillon, Chief law officer GPA of Pearl Green forest Ltd.	102	1017/14
247.	Original Sale deed no.2721 dated 18.8.1997 Between Mr.A.Vincent Thambu Raj R/o Chennai and M/s Pearls Green Forest Ltd. office at sector - 22 B Chandigarh.	44	1018/14
248.	Photocopy of sale deed no.3053 dated 5.8.94 between Mahesh Vinayak Patsakar R/o Pune and M/s Pearls Green Forest Ltd. New Delhi land situated at Apartment no.6 2 <sup>nd</sup> & 3rd Floor, Ramlila Apartment, Ulachi Wadi, Pune.	27	1019/14
249.	Original sale deed no.2243 dated 21.12.2009 between Shri. Sudama S/o Shri. Kalsiya, Vill.Ghana Tehsil Multai Distt.Baitul M.P Seller Shri Shesh Rao S/o Shri Rama Vill.Ghana Tehsil Multai Distt.Baitul (M.P) land situated at, Khasra no.138/1 Vill.Ghana Tehsil Multai Distt.Baitul (M.P).	13	1020/14
250.	Original sale deed dated 26.10.2009 between Shri.Guru Singh S/o Shri Ram Singh R/o Vill.Pachhdhar Tehsil Multai Distt.Baitul M.P Seller Shri Laxman S/o Shri Jhabu R/o Kodhar Tehsil Multai Distt.Baitul (M.P) land situated at, Khasra no.169/1 Vill.Pachhdhar Tehsil Multai Distt.Baitul (M.P).	11	1021/14
251.	Original sale deed dated 21.12.2009 between Shri. Gajju S/o Shri. Ram Bhau, Vill.Khalla Tehsil Multai Distt.Baitul M.P Seller Shri DeviRam S/o Shri Radhey Shyam Vill.khalla Tehsil Multai Distt.Baitul (M.P) land situated at, Khasra no.224/1 Vill.khalla Tehsil Multai Distt.Baitul (M.P).	13	1022/14
252.	Original Bainama papers/reg. dated 27.10.97 for sale and purchase of land situated at Village Loni Tehsil & Distt. Ghaziabad (U.P) in the name of Shri. Vijendra Singh Nagar and Hemraj.(Khasra No.1564)	13	1023/14
253.	Original Bainama papers/reg. dated 27.10.97 for sale and purchase of land situated at Village Loni Tehsil & Distt. Ghaziabad (U.P) in the name of Shri. Vijendra Singh Nagar and Hemraj S/o Shri. Ram Ji Das.(Khasra No.1541)	9	1024/14
254.	Original Bainama papers/reg. dated 27.10.97 for sale and purchase of land situated at Village Loni Tehsil & Distt. Ghaziabad (U.P) in the name of Shri. Vijendra Singh Nagar and Hemraj S/o Shri. Ram Ji Das.(Khasra No.1541)	7	1025/14
255.	Original Bainama papers/reg. dated 27.10.97 for sale and purchase of land situated at Village Loni Tehsil & Distt. Ghaziabad (U.P) in the name of Shri. Vijendra Singh Nagar and Hemraj S/o Shri. Ram Ji Das.(Khasra No.1535)	9	1026/14



256.	Original Bainama papers/reg. dated 27.10.97 for sale and purchase of land situated at Village Loni Tehsil & Distt. Ghaziabad (U.P) in the name of Shri. Vijendra Singh Nagar and Hemraj S/o Shri. Ram Ji Das.(Khasra No.1564)	10	1027/14
257.	Original Bainama papers/reg. no.726 dated 2.3.98 for sale and purchase of land situated at Village Loni Tehsil & Distt. Ghaziabad (U.P) in the name of Shri. Vijendra Singh Nagar and Hemraj S/o Shri. Ram Ji Das.(Khasra No.1535)	10	1028/14
258.	Original Bainama papers/reg. no.410 dated 29.1.98 for sale and purchase of land situated at Village Loni Tehsil & Distt. Ghaziabad (U.P) in the name of Shri. Vijendra Singh Nagar and Hemraj S/o Shri. Ram Ji Das.(Khasra No.1535)	10	1029/14
259.	Original Bainama papers/reg. no.292 dated 20.1.98 for sale and purchase of land situated at Village Loni Tehsil & Distt. Ghaziabad (U.P) in the name of Shri. Vijendra Singh Nagar and Hemraj S/o Shri. Ram Ji Das.(Khasra No.1564)	8	1030/14
260.	Original Bainama papers/reg. no.465 dated 4.2.98 for sale and purchase of land situated at Village Loni Tehsil & Distt. Ghaziabad (U.P) in the name of M/s Durga Housing General Finance Private Ltd. Kama Place New Delhi Through General Manager Commander Amar Singh and Hemraj S/o Shri. Ram Ji Das.(Khasra No.1251-1254&1260).	10	1031/14
261.	Original Bainama papers/reg. no.289 dated 20.1.98 for sale and purchase of land situated at Village Loni Tehsil & Distt. Ghaziabad (U.P) in the name of Shri. Vijendra Singh Nagar and Hemraj S/o Shri. Ram Ji Das.(Khasra No.1541)	9	1032/14
262.	Original Bainama papers/reg. no.3013 dated 29.11.97 for sale and purchase of land situated at Village Loni Tehsil & Distt. Ghaziabad (U.P) in the name of Shri. Pawan Kumar S/o Shri. Hukum Singh R/o Pawi Sadikpur Village Loni Tehsil & Distt. Ghaziabad Purchaser Hemraj S/o Ram Ji Lal.(Khasra No.1051)	3	1033/14
263.	General Power of Attorney dated 16.10.96 seller Mohan Lal, Buyer B.K Kaliya on behalf of M/s Pearls Green Forest Ltd. land situated at Kamruddin Nagar Nihal Vihar New Delhi.(Land Size 3 Bhighas & 4 Biswa)	47	1034/14
264.	Original Bainama papers/reg. no.465/08 dated 30.2..97 for sale and purchase of land situated at Village Loni Tehsil & Distt. Ghaziabad (U.P) in the name of Shri. Pawan Kumar S/o Shri. Hukum Singh R/o Pawi Sadikpur Village Loni Tehsil & Distt. Ghaziabad Purchaser Hemraj S/o Ram Ji Lal.(Khasra No.1251-1254 &1260 & 1051).	31	1035/14
265.	One sale deed no. 1363 registered on 18.11.2004 sold by Bachan Singh in favour of Ajay Gautam property situated at Village Raji Beli, Distt. Gurdaspur.	1-3	1037/14
266.	One sale deed no. 160 registered on 17.11.2004 sold by Dilbagh Rai in favour of Gurjant Singh property situated at Village Samrala, Distt . Ludhiana.	1-6	1038/14

267.	One sale deed no. 799 registered on 04.08.2004 sold by Mahindar Singh in favour of Sanjay Choudhary property situated at Village Tuhr, Distt . Gurdaspur.	1-4	1039/14
268.	One sale deed no. 798 registered on 21.07.2004 sold by Hariya in favour of Sanjay Choudhary property situated at Village Tuhr, Distt . Gurdaspur.	1-9	1040/14
269.	One sale deed no. 1306 registered on 11.06.2004 sold by Jagaar Singh in favour of Kulveer Singh property situated at Village Datevas, Distt . Mansa .	1-12	1041/14
270.	One sale deed no. 811 registered on 05.07.2004 sold by Rana Singh in favour of Lakhvir Singh property situated at Village Govindpura, Distt . Mansa.	1-12	1042/14
271.	One sale deed no. 2502 registered on 02.11.2004 sold by Jagtar Singh in favour of Kulbeer Singh property situated at Village Datevas, Distt . Mansa, Tehsil Budlada.	1-18	1043/14
272.	One sale deed no. 890 registered on 25.05.2004 sold by Bhag Singh in favour of Lakhvir Singh property situated at Village Datevas, Distt . Mansa, Tehsil Budlada.	1-10	1044/14
273.	One sale deed no. 804 registered on 20.05.2004 sold by Sukhdev Singh in favour of Kulbir Singh property situated at Village Datevas, Distt . Mansa, Tehsil Budlada.	1-11	1045/14
274.	One sale deed no. 2756 registered on 29.12.2004 sold by Neg Singh in favour of Harbhajan Singh property situated at Village Datevas, Distt . Mansa, Tehsil Budlada.	1-12	1046/14
275.	One sale deed no. 806 registered on 20.05.2004 sold by Sukhdev Singh in favour of Kulbir Singh property situated at Village Datevas, Distt . Mansa, Tehsil Budlada.	1-8	1047/14
276.	One sale deed no. 428 registered on 21.10.2004 sold by Bikram Singh in favour of Pawan Gautam property situated at Village Kharkhara Distt . Gurdaspur , Tehsil Pathankot	1-7	1048/14
277.	One sale deed no. 1201 registered on 25.11.2004 sold by Sardool Singh in favour of Kulbir Singh property situated at Village Phuluwala, Distt . Mansa, Tehsil Budlada.	1-12	1049/14
278.	One sale deed no. 2755 registered on 29.11.2004 sold by Neg Singh in favour of HarbhajanSingh property situated at Village Datevas, Distt . Mansa, Tehsil Budlada.	1-12	1050/14
279.	One sale deed no. 1682 registered on 28.02.2005 sold by Dalip Singh in favour of HarbhajanSingh property situated at Village Phuluwala, Distt . Mansa, Tehsil Budlada.	1-7	1051/14
280.	One sale deed no. 891 registered on 25.05.2004 sold by Bhag Singh in favour of Lakhvir Singh property situated at Village Datevas, Distt . Mansa, Tehsil Budlada.	1-12	1052/14
281.	One sale deed no. 800 registered on 04.08.2004 sold by Vijay Kumar in favour of Chandar Bhushan Dhillon property situated at Village Mamuwala, Distt . Gurdaspur.	1-4	1053/14

282.	One sale deed no. 1307 registered on 11.06.2004 sold by Sukhdev Singh in favour of Kulvir singh property situated at Village Datevas, Distt . Mansa, Tehsil Bhudlada.	1-11	1054/14
283.	One sale deed no. 1126 registered on 07.10.2004 sold by Gurucharan Singh in favour of Gurdhan Yadav property situated at Village Thur, Distt . Gurdaspur.	1-7	1055/14
284.	One sale deed no. 803 registered on 20. 05.2004 sold by Sukhdev Singh in favour of Kulbeer Singh property situated at Village Datevas, Distt . Mansa, Tehsil Bhudlada.	1-16	1056/14
285.	One sale deed no. 690 registered on 14.06.2004 sold by Major Singh in favour of Kulbeer Singh property situated at Village Phuluwala, Distt . Mansa, Tehsil Bhudlada.	1-9	1057/14
286.	One sale deed no. 689 registered on 14.06.2004 sold by Balbir Singh in favour of Kulbeer Singh property situated at Village Phuluwala, Distt . Mansa, Tehsil Bhudlada.	1-10	1058/14
287.	One sale deed no. 2503 registered on 02.11.2004 sold by Jagtar Singh in favour of Harchand Singh property situated at Village Baurawal, Distt . Mansa, Tehsil Bhudlada.	1-8	1059/14
288.	One sale deed no. 825 registered on 07.07.2004 sold by Puran Singh in favour of Lakhvir Singh property situated at Village Phuluwala, Distt . Mansa, Tehsil Bhudlada.	1-14	1060/14
289.	One sale deed no. 2480 registered on 27.10.2004 sold by Manmohan Krishan in favour of Harchand Singh property situated at Village Baurawal, Distt . Mansa, Tehsil Bhudlada.	1-9	1061/14
290.	One sale deed no. 2659 registered on 19.11.2004 sold by Balwant Singh in favour of Lakhvir Singh property situated at Village Datevas, Distt . Mansa, Tehsil Bhudlada.	1-13	1062/14
291.	One sale deed no. 801 registered on 24.08.2004 sold by Baljit Chandar in favour of Aditya Gupta property situated at Village Mamuwala, Distt . Gurdaspur.	1-28	1063/14
292.	One sale deed no. 1767 registered on 12.07.2004 sold by Gurudev Singh in favour of Vipin Sood property situated at Village Datevas, Distt . Mansa, Tehsil Bhudlada.	1-6	1064/14
293.	One sale deed no. 1100 registered on 02.06.2004 sold by Gurucharan Singh in favour of Kulvindar Singh property situated at Village Datevas, Distt . Mansa, Tehsil Bhudlada.	1-13	1065/14
294.	One sale deed no. 258 registered on 28.04.2004 sold by Anjana Rani in favour of Harcharan Singh property situated at Village Datevas, Distt . Mansa, Tehsil Bhudlada.	1-3	1066/14
295.	One sale deed no. 1102 registered on 02.06.2004 sold by Harbhagwan Juneja in favour of Kulvindar Singh property situated at Village Datevas, Distt . Mansa, Tehsil Bhudlada.	1-11	1067/14
296.	One sale deed no. 439 registered on 20.08.2004 sold by Pyara Singh in favour of Kulvindar Singh property situated at Village Phuluwala, Distt . Mansa, Tehsil Bhudlada.	1-7	1068/14

297.	One sale deed no. 1200 registered on 25.11.2004 sold by Babu Singh in favour of Kulvindar Singh property situated at Village Phuluwala, Distt . Mansa, Tehsil Bhudlada.	1-11	1069/14
298.	One sale deed no. 1103 registered on 02.06.2004 sold by Ajayab Singh in favour of Kulvindar Singh property situated at Village Dateavas Distt . Mansa, Tehsil Bhudlada.	1-10	1070/14
299.	One sale deed no. 1101 registered on 02.06.2004 sold by Rabi Singh in favour of Kulvindar Singh property situated at Village Dateavas Distt . Mansa, Tehsil Bhudlada.	1-10	1071/14
300.	One sale deed no. 1305 registered on 11.06.2004 sold by Hartalab Singh & Kulvant Singh in favour of Kulvindar Singh property situated at Village Dateavas Distt . Mansa, Tehsil Bhudlada.	1-12	1072/14
301.	One sale deed no. 4327 registered on 28.12.1993 sold by Om Prakash in favour of M/s Pearl Green Forest through Manjit Sharma property situated at Village Kotla, Gauspur Distt . Hoshiarpur, Tehsil Hoshiarpur.	1-9	1073/14
302.	Original Sale Deed No. 3615 dated 11.09.1998 sold by Ravinder Kumar Nanda S/o Shri Devraj Nanda (Mukhtyaram Shri Pawan Kumar S/o Hukam Singh in favour of PGF Limited, property situated at Village Loni, Pargana Loni, Tehsil & Distt. Ghaziabad, Uttar Pradesh, Khasra No. 1229.	7	1651/14
303.	Original Sale Deed No. 3530 dated 05.09.1998 sold by Ravinder Kumar Nanda S/o Shri Devraj Nanda (Mukhtyaram Shri Pawan Kumar S/o Hukam Singh in favour of PGF Limited, property situated at Village Loni, Pargana Loni, Tehsil & Distt. Ghaziabad, Uttar Pradesh, Khasra No. 1205.	12	1652/14
304.	Original Sale Deed No. 3814 dated 24.09.1998 sold by Ravinder Kumar Nanda S/o Shri Devraj Nanda (Mukhtyaram Shri Pawan Kumar S/o Hukam Singh in favour of PGF Limited, property situated at Village Loni, Pargana Loni, Tehsil & Distt. Ghaziabad, Uttar Pradesh, Khasra No. 1209 & 1560.	13	1653/14
305.	Original Sale Deed No. 3852 dated 26.09.1998 sold by M/s Durga Land & Finance Co., Prop. Shri Ravinder Kumar Nanda (Mukhtyaram Shri. Pawan Kumar S/o Shri Hukam Singh in favour of PGF Limited, property situated at Village Loni, Pargana Loni, Tehsil & Distt. Ghaziabad, Uttar Pradesh, Khasra No. 1258.	16	1654/14
306.	Original Sale Deed No. 3676 dated 16.09.1998 sold by Ravinder Kumar Nanda S/o Shri Devraj Nanda (Mukhtyaram Shri Pawan Kumar S/o Hukam Singh in favour of PGF Limited, property situated at Village Loni, Pargana Loni, Tehsil & Distt. Ghaziabad, Uttar Pradesh, Khasra No. 1200.	16	1655/14
307.	Original Sale Deed No. 3418 dated 29.08.1998 sold by Ravinder Kumar Nanda S/o Shri Devraj Nanda (Mukhtyaram Shri Pawan Kumar S/o Hukam Singh in favour of PGF Limited, property situated at Village Loni, Pargana Loni, Tehsil & Distt. Ghaziabad, Uttar Pradesh, Khasra No. 1216 & 1217.	14	1656/14

308.	Original Nakal No. 822 & Sale Deed No. 1224 dated 24.11.1997 sold by M/s Durga Land & Finance Co. Partner Shri Ravinder Kumar Nanda S/o Shri Devraj Nanda (Mukhtyaram Shri Pawan Kumar S/o Hukam Singh in favour of Shri Bhajan Singh S/o Baswa Singh, property situated at Village Loni, Pargana Loni, Tehsil & Distt. Ghaziabad, Uttar Pradesh, Khasra No. 1056.	2	1657/14
309.	Original Nakal No. 821 & Sale Deed No. 1223 dated 24.11.1997 sold by M/s Durga Land & Finance Co. Partner Shri Ravinder Kumar Nanda S/o Shri Devraj Nanda (Mukhtyaram Shri Pawan Kumar S/o Hukam Singh in favour of Shri Bhajan Singh S/o Baswa Singh, property situated at Village Loni, Pargana Loni, Tehsil & Distt. Ghaziabad, Uttar Pradesh, Khasra No. 1056.	2	1658/14
310.	Original Nakal No. 819 & Sale Deed No. 1222 dated 24.11.1997 sold by M/s Durga Land & Finance Co. Partner Shri Ravinder Kumar Nanda S/o Shri Devraj Nanda (Mukhtyaram Shri Pawan Kumar S/o Hukam Singh in favour of Shri Bhajan Singh S/o Baswa Singh, property situated at Village Loni, Pargana Loni, Tehsil & Distt. Ghaziabad, Uttar Pradesh, Khasra No. 1062.	2	1659/14
311.	Original Nakal No. 818 & Sale Deed No. 1221 dated 24.11.1997 sold by M/s Durga Land & Finance Co. Partner Shri Ravinder Kumar Nanda S/o Shri Devraj Nanda (Mukhtyaram Shri Pawan Kumar S/o Hukam Singh in favour of Shri Bhajan Singh S/o Baswa Singh, property situated at Village Loni, Pargana Loni, Tehsil & Distt. Ghaziabad, Uttar Pradesh, Khasra No. 1062.	2	1660/14
312.	Original Nakal No. 815 & Sale Deed No. 1220 dated 24.11.1997 sold by M/s Durga Land & Finance Co. Partner Shri Ravinder Kumar Nanda S/o Shri Devraj Nanda (Mukhtyaram Shri Pawan Kumar S/o Hukam Singh in favour of Shri Bhajan Singh S/o Baswa Singh, property situated at Village Loni, Pargana Loni, Tehsil & Distt. Ghaziabad, Uttar Pradesh, Khasra No. 1062.	2	1661/14
313.	Original Nakal No. 829 & Sale Deed No. 1048 dated 01.01.1998 sold by M/s Durga Land & Finance Co. Prop. Shri Ravinder Kumar Nanda S/o Shri Devraj Nanda (Mukhtyaram Shri Pawan Kumar S/o Hukam Singh in favour of Shri Trilochan Singh S/o Sadhu Singh, property situated at Village Loni, Pargana Loni, Tehsil & Distt. Ghaziabad, Uttar Pradesh, Khasra No. 1057.	2	1662/14
314.	Original Nakal No. 830 & Sale Deed No. 1047 dated 01.01.1998 sold by M/s Durga Land & Finance Co. Prop. Shri Ravinder Kumar Nanda S/o Shri Devraj Nanda (Mukhtyaram Shri Pawan Kumar S/o Hukam Singh in favour of Shri Trilochan Singh S/o Sadhu Singh, property situated at Village Loni, Pargana Loni, Tehsil & Distt. Ghaziabad, Uttar Pradesh, Khasra No. 1057.	2	1663/14
315.	Original Mukhtyar Nama No. 864 dated 14.07.1994 sold by Shri Chainpal S/o Shri Hukan Singh (Mukhtyaram Shri B.K. Kalia S/o Lt. Shri Ram Swarup Kalia property situated at Village Pavi Sadakpur, Pargana Loni, Tehsil & Distt. Ghaziabad, Uttar Pradesh, Khasra No.	2	1664/14

	276, 345 & 433.		
316.	Original Mukhtyar Nama No. 863 dated 14.07.1994 sold by Shri Virbal S/o Shri Shobha Ram (Mukhtyaram Shri B.K. Kalia S/o Lt. Shri Ram Swarup Kalia property situated at Village Pavi Sadakpur, Pargana Loni, Tehsil & Distt. Ghaziabad, Uttar Pradesh, Khasra No. 436 & 437.	2	1665/14
317.	Original Sale Deed No. 620 dated 09.03.1998 sold by M/s Periyar Plantations Ltd. Regd. Office at Kytharam Building Kottayam, in Kodimatha, Kera, Distt. Kottayam Kerala in favour of M/s PGF Ltd, Property Situated at Village Kalkunthal Tehsil Kattappan District Idduki Kerala.	101	1666/14
318.	Original Sale Deed No. 1375 dated 27.12.1996 sold by Sidh Ram S/O Nika Ram & Others in favour of Pearls Green Forests Ltd, property situated at Village Pattikalyan Tehsil Samalkha Distt. Panipat Haryana.	6	1667/14
319.	Original Sale Deed dated 18.12.1996 sold by Ram Mehar S/O Chhaju & Others in favour of Sh. B.K. Kalia of Pearls Green Forests Ltd, property situated at Village Nilothi Delhi Khasra no.4/13,4/14/1	21	1668/14
320.	Original Agreement To Sell dated 18.08.2003 sold by Anil Kumar S/O Babu Ram in favour of PGF Ltd, property situated at Anupam Complex Plot No. 9 & 10 Space No. 301 Community Centre Paschim Vihar New Delhi.	34	1669/14
321.	Original Agreement To Sell dated 18.08.2003 sold by Rajesh Kumar S/O Babu Ram in favour of PGF Ltd, property situated at Anupam Complex Plot No. 9 & 10 Space No. 303 Community Centre Paschim Vihar New Delhi.	15	1670/14
322.	Original Agreement To Sell dated 18.08.2003 sold by Narender Kumar S/O Babu Ram in favour of PGF Ltd, property situated at Anupam Complex Plot No. 9 & 10 Space No. 302 Community Centre Paschim Vihar New Delhi.	15	1671/14
323.	Original Benama No. 1835 dated 14.11.1995 sold by Anand Narayan Mehtani S/O Tulsi Dass Mehtani (Mukhtyaram Ravinder Kumar Nanda s/o Dev Raj Nanda) in favour of Sh.Nirmal Singh Bhangoo, property situated at Gram Loni Pargana Loni Tehsil & Distt. Ghaziabad Uttar Pradesh.	5	1672/14
324.	Original Benama No. 1568 dated 22.09.1995 sold by Anand Narayan Mehtani S/O Tulsi Dass Mehtani (Mukhtyaram Ravinder Kumar Nanda s/o Dev Raj Nanda) in favour of Sh.Nirmal Singh Bhangoo, property situated at Gram Loni Pargana Loni Tehsil & Distt. Ghaziabad Uttar Pradesh.	5	1673/14
325.	Original Sale Deed No. 163 dated 15.05.1996 sold by Roshan S/O Dhulla in favour of Pearls Green Forests Ltd. property situated at Village PattiKalyan Tehsil Samalkha Distt. Panipat Haryana.	22	1674/14
326.	Original Sale Deed No. 162 dated 15.05.1996 sold by Nakli S/O Dhulla in favour of Pearls Green Forests Ltd. property situated at Village PattiKalyan Tehsil Samalkha Distt. Panipat Haryana.	22	1675/14

327.	Original Sale Deed No. 2314 dated 12.05.2004 sold by Rakesh Khurana S/O Madan Lal Khurana in favour of Pritpal Singh s/o Singara Singh property situated at Mauza Badowala Pargana Pachwadun Tehsil Vikas Nagar Distt. Dehradun Uttranchal.	8	1676/14
328.	Original Sale Deed No. 2315 dated 12.05.2004 sold by Rakesh Khurana S/O Madan Lal Khurana in favour of Pritpal Singh s/o Singara Singh property situated at Mauza Badowala Pargana Pachwadun Tehsil Vikas Nagar Distt. Dehradun Uttranchal.	13	1677/14
329.	Original Sale Deed No. 2316 dated 12.05.2004 sold by Amar Singh S/O Gokul Singh in favour of Pritpal Singh s/o Singara Singh property situated at Mauza Dhalani Pargana Pachwadun Tehsil Vikas Nagar Distt. Dehradun Uttranchal.	13	1678/14
330.	Photocopy Sale Deed No. 7403/11 dated 07.03.2011 sold by Damanjeet Kochar favour of PGF LTD. property situated at Kothi No 2018 Phase I Mohali Punjab.	2	1679/14
331.	Original Agreement of Assignment Cum Sale dated 28.03.2005 sold by Rajendra D.Surana & Mrs.Aruna R.Patil Partners of M/S Shraddha Foundations in favour of PGF LTD. property situated at Bungalow Plot No 84 sector 20 Kharghar Navi Mumbai.	44	1680/14
332.	Original Sale Deed No. 1673 dated 15.03.2005 sold by Narender prakash Diwan S/o Late Sh. Kishan Chand & Others favour of PGF Limited property situated at Mauza Dhorakhash Pargana Parwadoon Tehsil & Dist Dehradun, Uttranchal.	29	1681/14
333.	Original Sale Deed No. 1765 dated 18.03.2005 sold by Jitender & Others in favour of PGF Limited property situated at Mauza Dhorakhash Pargana Parwadoon Tehsil & Dist Dehradun, Uttranchal.	11	1682/14
334.	Original Sale Deed No. 1675 dated 15.03.2005 sold by Jitender & Others in favour of PGF Limited property situated at Mauza Dhorakhash Pargana Parwadoon Tehsil & Dist Dehradun, Uttranchal.	6	1683/14
335.	Original Sale Deed No. 1667 dated 15.03.2005 sold by Smt. Indra Devi w/o O.P.Dabral & Others in favour of PGF Limited property situated at Mauza Dhorakhash Pargana Parwadoon Tehsil & Dist Dehradun, Uttranchal.	15	1684/14
336.	Original Sale Deed No. 1668 dated 15.03.2005 sold by Smt. Indra Devi w/o O.P.Dabral & Others in favour of PGF Limited property situated at Mauza Dhorakhash Pargana Parwadoon Tehsil & Dist Dehradun, Uttranchal.	05	1685/14
337.	Original Sale Deed No. 1672 dated 15.03.2005 sold by Smt. Sharda Dobhal w/o Naresh Chand in favour of PGF Limited property situated at Mauza Dhorakhash Pargana Parwadoon Tehsil & Dist Dehradun, Uttranchal.	06	1686/14
338.	Original Sale Deed No. 1674 dated 15.03.2005 sold by Jitender & others in favour of PGF Limited property situated at Mauza	7	1687/14

	Dhorakhash Pargana Parwadoon Tehsil & Dist Dehradun, Uttranchal.		
339.	Original Sale Deed No. 1990 dated 17.04.2004 sold by Jitender Khurana S/o Madanlal Khurana in favour of Harvinder Singh S/o Nirmal Singh property situated at Mauza Badowala Pargana Pachwadoon Tehsil Vikas Nagar & Dist Dehradun, Uttranchal.	5	1688/14
340.	Original Sale Deed No. 1989 dated 17.04.2004 sold by Cross Field Land Developers & Promoters Pvt. Ltd. in favour of Harvinder Singh S/o Nirmal Singh property situated at at Mauza Badowala Pargana Pachwadoon Tehsil Vikas Nagar & Dist Dehradun, Uttranchal.	27	1689/14
341.	Original Sale Deed No. 1991 dated 17.04.2004 sold by Jitender Khurana s/o Madanlal Khurana. in favour of Harvinder Singh S/o Nirmal Singh property situated at at Mauza Badowala Pargana Pachwadoon Tehsil Vikas Nagar & Dist Dehradun, Uttranchal.	11	1690/14
342.	Original Sale Deed No. 1992 dated 17.04.2004 sold by Sanjay Khurana s/o Madanlal Khurana. in favour of Harvinder Singh S/o Nirmal Singh property situated at at Mauza Badowala Pargana Pachwadoon Tehsil Vikas Nagar & Dist Dehradun, Uttranchal.	10	1691/14
343.	Original Sale Deed No. 1993 dated 17.04.2004 sold by Sanjay Khurana s/o Madanlal Khurana. in favour of Harvinder Singh S/o Nirmal Singh property situated at at Mauza Badowala Pargana Pachwadoon Tehsil Vikas Nagar & Dist Dehradun, Uttranchal.	12	1692/14
344.	Original Sale Deed No. 1994 dated 17.04.2004 sold by Madanlal Khurana s/o Thakur Das. in favour of Harvinder Singh S/o Nirmal Singh property situated at at Mauza Badowala Pargana Pachwadoon Tehsil Vikas Nagar & Dist Dehradun, Uttranchal.	6	1693/14
345.	Original Sale Deed No. 1995 dated 17.04.2004 sold by Rita Kumari d/o Madanlal Khurana. in favour of Harvinder Singh S/o Nirmal Singh property situated at at Mauza Badowala Pargana Pachwadoon Tehsil Vikas Nagar & Dist Dehradun, Uttranchal.	10	1694/14
346.	Original General Power of Attorney dated 21.08.1996 sold by Smt. Raj Malhotra W/o S. L. Malhotra R/o B-1/262, Paschim Vihar New Delhi-110063 in favour of Shri Baldev Kishan Kalia S/o Ram Sarup Kalia R/o C-403, Lakeview Apartments, Paschim Vihar, New Delhi-110063, area measuring 160 Sq. Mtrs., property situated at Plot No. 0, Khasra No. 24/21/1, Village Kamruddin Nagar, Colony known as Nihal Vihar, New Delhi.	43	1556/14
347.	Original General Power of Attorney dated 21.08.1996 sold by Smt. Raj Malhotra W/o S. L. Malhotra R/o B-1/262, Paschim Vihar, New Delhi-63 in favour of Shri Baldev Kishan Kalia S/o Ram Sarup Kalia R/o C-403, Lakeview Apartments, Paschim Vihar, New Delhi-110063, area measuring 1040 Sq. Mtrs., property situated at Plot No. 0, Khasra No. 24/21/1, Village Kamruddin Nagar, Colony known as Nihal Vihar, New Delhi.	26	1557/14
348.	Original Sale Deed No. 2011001280, dated 04.11.2011 sold by Shri Mohan Singh S/o Shri Bhanwar Singh R/o Karnisar, Bhatiyan Tehsil	7	1558/14



	Pugal Dist Bikaner Rajasthan in favour of M/s Ram Krishan Landpro Pvt. Ltd., Regd Office at Basement Vaishali Building, Community Centre, Paschim Vihar New Delhi-110063, Khasra No. 1467, 1468, 1475 & 1476, property situated at Teh. Poogal, Village Karniser, Bikaner, Rajasthan. Total land 21.84 Hectare.		
349.	Original Agreement to Sale dated 30.3.1994 & GPA and its enclosures, for property sold by M/s Inter Continental Housing Development & Finance Corporation Ltd. in favour of Pearl Green Forest Ltd., property situated at Plot No. D-24 & 25, area measuring 400 Sq. Yards at Khasra No. 72, 76, 78, 79 & 85 situated at Sarai Peepal Thala, Mahindera Park, Delhi.	53	1559/14
350.	Original Sale Deed No. 192 dated 24.04.1993 sold by Shri Kalyan Prasad Chetani S/o Shri Ram Lal Chetani R/o Neem Ka thana Dist Sikar, Rajasthan in favour of Pearls Green Forest Ltd., Office at 2 <sup>nd</sup> Floor Vaishali Building Community Centre Paschim Vihar New Delhi-110063. Property situated at Residential Plot No. 6, Ward No. Ex-11, Municipal committee, Neem ka Thana, Distt. Sikar, Rajasthan of 135.1 Sq. Yards.	7	1560/14